

**Minutes of the Meeting No. 15/16 scheduled on 17.02.2016 (actually held on 04.03.2016) under
the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT
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The following Members of the Committee were present in the meeting:-

Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.14/16 for confirmation and confirmed and adopted the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations received from the concerned Technical Authority in the same case. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. The U. O. No. / O.M. No. of the scanned copy is reflected in the Minutes.

Case No M- 270 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F. No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007
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The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 09.03.2016.

Case No M- 271 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/527/AM15/DES-IV RLA F.No.05/24/40/201/AM15 Lic. No.0510390622 dated 21.08.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 23.03.2016.

Case No M- 272 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/53/AM16/DES-IV RLA F.No.05/23/40/431/AM15 Lic. No.0510392502 dated 19.12.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 23.03.2016.


अजय श्रीवास्तव AJAY SRIVASTAVA
 संयुक्त महासचिव / Joint DGFT
 विदेश व्यापार निदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

Case No M- 273 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Tytan Organics Pvt. Ltd., Mumbai F. No. 01/83/50/56/AM11/DES-IV RLA F. No. 03/95/40/885/AM11 AA No. 0310615212 dt.10.02.2011
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The Committee considered the case as per agenda for amendment in export product. Based on approval of Deptt. of C&PC (Chem Div) during the meeting on 04.03.2016, the Committee decided to amend the export product approved in the meeting No.10/83 dated 08.06.2011 without any other change in the decision taken by NC in its Meeting No. 10/83 dated 08.06.2011, as under:-

Export item as per AA	Export item as per Shipping bill/Invoice	Export item as per NC	Export Item recommended
Blend of Sodium salt of Phenol Sulphonic Acid and Basic Chromium Sulphate	Spray dried Powder containing (i) Sodium salt of Phenol Sulphonic Acid 36-37% (ii) Basic Chromium Sulphate 62-63%	Blend of Sodium salt containing 34% of Sodium Salt of Phenol Sulphonic Acid and 65% of Basic Chromium Sulphate	Spray dried Powder containing (i) Sodium salt of Phenol Sulphonic Acid 36-37% (ii) Basic Chromium Sulphate 62-63%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 274 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Smoothline Writing Instruments Pvt. Ltd., Mumbai F. No. 01/83/50/320/AM16/DES-IV RLA F.No03/95/40/1076/AM15 AA No. 0310795058 dt.31.03.2015
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The Committee considered the case as per agenda for amendment in the name of the firm and import item description. Based on the written recommendation of Deptt. of IPP vide their letter No. 7/195/2015 dated 29.02.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 275 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Smoothline Writing Instruments Pvt. Ltd., Mumbai F. No. 01/83/50/320/AM16/DES-IV RLA F.No03/95/40/1076/AM15 AA No. 0310795058 dt.31.03.2015
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The Committee considered the case as per agenda for amendment in import item description. Based on the written recommendation of Deptt. of IPP vide their letter No. 7/195/2015 dated 29.02.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


 अजय श्रीवास्तव / AJAY SRIVASTAVA
 राष्ट्रपति, भारत विदेश व्यापार दिग्गज
 विदेश व्यापार निदेशक
 Directorate General of Foreign Trade
 वाणिज्य विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

Case No M- 276 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Micro Inks Pvt. Ltd., Mumbai F. No. 01/83/50/472/AM15/DES-IV/Pt. RLA F. No. 03/95/40/997/AM15 AA No. 0310794509 dt.11.03.2015
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The Committee considered the case as per agenda for amendment in the import item description mentioned at Sl. No.4 & 6. Based on approval of Deptt. of C&PC (Chem Div) during the meeting on 04.03.2016, the Committee decided to amend the import item description approved in the meeting No.11/83 dated 18.11.2015 without any other change in the decision taken by NC in its Meeting No. 11/83 dated 18.11.2015, as under:-

Import Item as per AA	Import Item as per NC	Import item recommended
Petroleum Distillate (distillation range-240-230 degrees celcius)	Petroleum Distillate	Petroleum Distillate (distillation range-240-230 degrees celcius)
Benzoic Acid	Bezoic Acid	Benzoic Acid

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 277 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Excel Crop Care Ltd., Mumbai F. No. 01/83/50/641/AM15/DES-IV RLA F. No. 03/94/40/285/AM15 Lic. No. 0310786433 dt.04.07.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 23.03.2016.

Case No M- 278 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Excel Crop Care Ltd., Mumbai F. No. 01/83/50/372/AM14/DES-IV RLA F. No. 03/94/40/66/AM14 Lic. No. 0310740469 dt.05.07.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 23.03.2016.

Case No M- 279 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Excel Crop Care Ltd., Mumbai F. No. 01/83/50/119/AM14/DES-IV RLA F. No. 03/94/40/724/AM15 Lic. No. 0310790839 dt.07.11.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 23.03.2016.


अजय बिनावस्ता AJAY BINAVASTAVA
संयुक्त सहाय विभाग Joint DGFT
विदेश व्यापार निदेशालय
Directorate General of Foreign Trade
यानिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No M- 280 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. Meghmani Pigments, Ahmedabad F. No. 01/83/50/320/AM13/DES-IV/Pt. RLA F. No. 08/24/40/94/AM13 Lic. No. 0810112707 dt.18.06.2012
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The Committee considered the case as per agenda for fixation of norms. Based on the written recommendation of Deptt. of C&PC (Chem Div) vide their U.O. No. 14010/88/2015-CH-II dated 13.01.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 281 NC No.15/16 Dated 17.02.2016 (held on 04.03.2016)	M/s. East India Technologies P. Ltd., Bangalore F.No.01/83/50/196/AM07/DES-IV RLA F.No.27/24/40/623/AM10 Lic. No.0710049194 dated 26.12.2006
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The Committee considered the case as per agenda for fixation of norms. Based on the written recommendation of Deptt. of C&PC (Chem Div) vide their U.O. No. 14010/88/2015-CH-II dated 13.01.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


 अजय श्रीधर शर्मा SHRI DHAR SHARMA
 सचिव, विदेशी व्यापार विभाग
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 15/83-ALC1/2015 MEETING DATE : 17.02.2016

Case No.: 53/47/83- ALC1/2011	Party Name: GUJARAT NRE COKE LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
1 HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:23.03.2016
Decision : The case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. Reminder to Secretary (M/o Coal) to be issued. The case is re-listed for 23.03.2016.			
Case No.: 15/1/83- ALC1/2012	Party Name: INDIAN TECHNOMAC CO.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
2 HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:23.03.2016
Decision : The Comments considered the case as per agenda and observed that technical comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. Reminder to Secretary, M/O Mines to be issued. The case is re-listed for 23.03.2016.			
Case No.: 3/10/83- ALC1/2014	Party Name: MERINO PANEL PRODUCTS LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
3 HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:23.03.2016
Decision : D/L dated 03.06.2015 issued by Deptt. of C&PC(PC Div)(OPS) . Re-listed for 23.03.2016.2016.			
Case No.: 1/13/83- ALC1/2013	Party Name: SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
4 HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014, 14.7.2014 and 14.01.2016. The case is re-listed for 23.03.2016.			
Case No.: 8/9/83- ALC1/2015	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
5 HQ File :01/83/050/00542/AM16/	RLA File :05/23/040/00033/AM13/	Lic.No/Date:0510325623 23.05.2012	Defer Date:23.03.2016

अभिषेक कुमार शर्मा
रजिस्ट्रार, नई दिल्ली
Directorate General of Foreign Trade
अभिषेक कुमार शर्मा
नई दिल्ली, New Delhi

Case No.: 40/47/83- ALC1/2012	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.			

Case No.: 47/52/83- ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.			

Case No.: 33/5/83- ALC1/2013	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date: 0310727299 07.03.2013	Defer Date: 23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.			

Case No.: 3/5/83- ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 01/83/050/00011/AM14/	RLA File 17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. Further reminder to RA to be issued. The case is re-listed for 23.03.2016.

Case No.: 17/17/83- ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
10 HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem Div) for their comments. U.O issued on 18.01.2016. The case is re-listed for 23.03.2016.			

Case No.: 53/17/83- ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
11 HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic No/Date:0510352597 29.04.2013	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda. The Deptt. of C&PC (PC Div)			

(OPS) has requested to forward a copy of application to them for further examination of the case. U.O. issued on 18.01.2016 and reminder on 16.02.2016. The case is re-listed for 23.03.2016.

Case No.:1/9/83-ALC1/2013	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 12 :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. Further reminder to RA to be issued. The case is re-listed for 23.03.2016.

Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 13 :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:23.03.2016

Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 23.03.2016.

Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 14 :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem Div) for their comments U.O. issued on 16.02.2016. The case is re-listed for 23.03.2016.

Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 15 :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:23.03.2016

Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 23.03.2016.

Case No.:20/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 16 :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA. The case is re-listed for 23.03.2016.

Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File 17 :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:23.03.2016

अणु
राज्य के न्यायिक अधिकारों के अंतर्गत
मुख्य न्यायाधीश, दिल्ली
Director, Central Board of Trade
वणिज्य विभाग, भारत के वाणिज्य
न्याय, New Delhi

Decision :DL dated 17.10.2013 issued by DBT. The case is re-listed for 23.03.2016.

Case No.:	Party Name:	Meet No/Date:	Status:
71/26/83-ALC1/2013	ARIES DYE CHEM INDUSTRIES,	15/83-ALC1/2015 17.02.2016	Case Deferred
18 HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 23.03.2016..			

Case No.:	Party Name:	Meet No/Date:	Status:
37/4/83- ALC1/2015	ESTEEM INDUSTRIES PVT. LTD,	15/83- ALC1/2015 17.02.2016	Case Deferred
19 HQ File :01/83/050/00196/AM16/	RLA File :17/24/040/00048/AM14/	Lic.No/Date:1710005442 11.07.2013	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 23.03.2016.			

Case No.: 14/5/83- ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
20 HQ File :01/83/050/00253/AM16/	RLA File :17/24/040/00051/AM14/	Lic.No/Date: 1710005443 11.07.2013	Defer Date:23.03.2016
Decision : DL dated 04.08.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 23.03.2016			

	Case No.:98/26/83- ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
21	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 22.01.2016. The case is re-listed for 23.03.2016.				

	Case No.:46/26/83- ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
22	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:23.03.2016

Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 22.01.2016. The case is re-listed for 23.03.2016.

23	Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:23.03.2016

अज्ञात - **DR. K. S. RAM SRI NASTAVA**
 संयुक्त सचिव, भारत सरकार, DGT
 (विदेशी व्यापार, भारत सरकार)
 Directorate General of Foreign Trade
 अतिरिक्त निदेशक, वाणिज्य
 10, Raisin, New Delhi

Decision : The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem Div) for their comments. Copy to be issued. The case is re-listed for 23.03.2016.

Case No.:43/30/83-ALC1/2013		Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
24	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:23.03.2016
Decision : D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 23.03.2016.				

Case No.:7/30/83-ALC1/2013		Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
25	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 22.01.2016. The case is re-listed for 23.03.2016.				

Case No.:46/30/83-ALC1/2013		Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
26	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:23.03.2016
Decision : DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 23.03.2016.				

Case No.:52/30/83-ALC1/2013		Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
27	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				

Case No.:2/34/83-ALC1/2013		Party Name:ANKIT INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
28	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				

Case No.:7/28/83-ALC1/2013		Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
29	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:23.03.2016
Decision : D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.				

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NEW DELHI

	Case No.: 65/34/83- ALC1/2013	Party Name: R. K. INDUSTRIES	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
30	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.			
	Case No.: 1/34/83- ALC1/2013	Party Name: ARUNAYA ORGANICS PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
31	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.			
	Case No.: 12/34/83- ALC1/2013	Party Name: MAHAK DYECHEM INDUSTRIES	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
32	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem Div). U.O. to be issued. The case is re-listed for 23.03.2016.			
	Case No.: 4/47/83- ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:
33	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/09/2015-CH-II dated 21.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.: 1/36/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
34	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. Followed reminder to RA and Firm issued on 28.01.2016. The case is re-listed for 23.03.2016.			
	Case No.: 39/42/83- ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
35	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:23.03.2016
	Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div). Re-listed for 23.03.2016.			

	Case No.:118/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 Defer Date: 25.11.2013	
36	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/13/2013-CH-II dated 12.01.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.:5/12/83-ALC1/2014	Party Name:BASE METAL CHEMICALS	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
37	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			
	Case No.:43/47/83-ALC1/2013	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
38	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:85/5/83-ALC1/2015	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
39	HQ File :01/83/050/00324/AM16/	RLA File :02/24/040/00172/AM14/	Lic.No/Date:0210198710 10.01.2014	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:59/2/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
40	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.			
	Case No.:6/2/83-ALC1/2014	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
41	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:23.03.2016

अनुमोदित
संयोजक, रासायनिक विभाग
दिनांक: 23.03.2016
Director, Chemical Division
रासायनिक विभाग, नई दिल्ली

Decision : D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 23.03.2016.

Case No.: 56/2/83- ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
42 HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date: 3310028959 11.02.2014	Defer Date: 23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.			

Case No.: 36/2/83- ALC1/2014	Party Name: LA-DE MURE	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
43 HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date: 0510379099 12.02.2014	Defer Date: 23.03.2016
Decision : Comments awaited from DC(MSME). Re-listed for 23.03.2016.			

Case No.: 69/8/83- ALC1/2014	Party Name: BANKIM PLAST PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
44 HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date: 0310770353 14.02.2014	Defer Date: 23.03.2016
Decision : D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 23.03.2016.			

Case No.: 31/2/83- ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
45 HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date: 1010056981 18.02.2014	Defer Date: 23.03.2016
Decision : D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 23.03.2016.			

Case No.: 30/2/83- ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
46 HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date: 0810129078 21.02.2014	Defer Date: 23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.			

Case No.: 42/8/83- ALC1/2014	Party Name: VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
47 HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date: 0810129434 06.03.2014	Defer Date: 23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.			

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NEW DELHI

Case No.:21/8/83-ALC1/2014		Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
48	HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				
Case No.:85/8/83-ALC1/2014		Party Name:A.G.MULTIPACK,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
49	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				
Case No.:68/8/83-ALC1/2014		Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
50	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				
Case No.:14/8/83-ALC1/2014		Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
51	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				
Case No.:40/8/83-ALC1/2014		Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
52	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				
Case No.:7/8/83-ALC1/2014		Party Name:R. K. INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
53	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.				


 अजय श्रीवास्तव / A. JAY SRIVASTAVA
 संयुक्त सचिव / Joint DGFT
 निर्यात विभाग, भारत सरकार
 Directorate General of Foreign Trade
 वाणिज्य विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

	Case No.:64/8/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
54	HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.			
	Case No.:28/8/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
55	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:23.03.2016
	Decision :D/L dated 16.07.2015 issued by DIPP. The case is re-listed for 23.03.2016.			
	Case No.:29/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
56	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). A Copy of application again forward to Deptt. of C&PC(Chem Div) on 8.03.2016. The case re-listed for 23.03.2016.			
	Case No.:33/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
57	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
	Case No.:34/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
58	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
	Case No.:52/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
59	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
	Case No.:84/8/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
60	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:23.03.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.

Case No.:78/8/83-ALC1/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
61 HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			

Case No.:49/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
62 HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			

Case No.:11/4/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
63 HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 23.03.2016.			

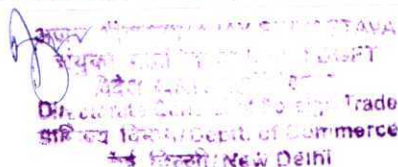
Case No.:77/10/83-ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
64 HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			

Case No.:10/4/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
65 HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			

Case No.:14/10/83-ALC1/2014	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
66 HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			


 जय चव्हाणा JAY CHHABRA
 सचिव, राष्ट्रीय आयात-रिपोर्ट
 निदेशक, निदेशक, निदेशक
 Director General of Foreign Trade
 सचिव, विदेश/Deptt. of Commerce
 नई दिल्ली/New Delhi

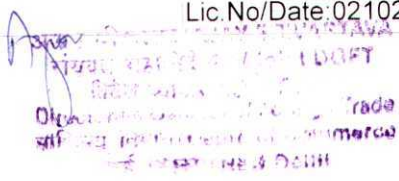
	Case No.:50/7/83- ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
67	HQ File :01/83/050/00464/AM16/	RLA File :05/23/040/00035/AM15/	Lic.No/Date:0510386561 15.05.2014	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:96/7/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
68	HQ File :01/83/050/00510/AM16/	RLA File :05/24/040/00065/AM15/	Lic.No/Date:0510386774 19.05.2014	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:65/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
69	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
	Case No.:33/10/83- ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
70	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
	Case No.:98/7/83- ALC1/2015	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
71	HQ File :01/83/050/00512/AM16/	RLA File :05/23/040/00073/AM15/	Lic.No/Date:0510387216 23.05.2014	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:74/10/83- ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
72	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.			


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Case No.:75/10/83-ALC1/2014		Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
73	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				
Case No.:42/10/83-ALC1/2014		Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
74	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				
Case No.:64/11/83-ALC1/2014		Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
75	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				
Case No.:43/10/83-ALC1/2014		Party Name:BANARAS BEADS LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
76	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				
Case No.:33/13/83-ALC1/2014		Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
77	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 23.03.2016.				
Case No.:3/12/83-ALC1/2014		Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:
78	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/85/2015-CH-II dated 22.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				


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Case No.:4/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:
79 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/85/2015-CH-II dated 22.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
Case No.:54/18/83-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
80 HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
Case No.:56/18/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
81 HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
Case No.:4/10/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
82 HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
Case No.:11/18/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
83 HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
Case No.:15/18/83-ALC1/2014	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
84 HQ File	RLA File	Lic.No/Date:0210204815	Defer



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Case No.:	Party Name:	Meet No/Date:	Status:
12/5/83-ALC1/2015	ESTEEM INDUSTRIES PVT. LTD.	15/83-ALC1/2015 17.02.2016	Case Deferred
86 HQ File 01/83/050/00251/AM16/	RLA File 17/24/040/00055/AM15/	Lic.No/Date:1710005897 22.08.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			

Case No.:32/18/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:

87 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:35/18/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:

88 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:36/18/83-ALC1/2014	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Approved
89 HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated			

SUBJECT: [REDACTED] PASTAVA
VIRAL [REDACTED]
[REDACTED]
DUTIES: [REDACTED] Trade
affairs, foreign trade, commerce
and economic relations.

10.11.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

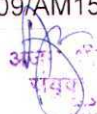
Case No.: 38/18/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:
90 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 42/18/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:
91 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 57/18/83- ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:23.03.2016
Decision : D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.			

Case No.: 1/14/83- ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:23.03.2016
Decision : D/L dated 25.01.2016 issued by Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.			

Case No.: 5/10/83- ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:23.03.2016

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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.

95	Case No.: 85/18/83- ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:23.03.2016
Decision : Comments awaited from DBT. The case re-listed for 23.03.2016.				

96	Case No.: 7/14/83- ALC1/2014	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				

97	Case No.: 81/10/83- ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.				

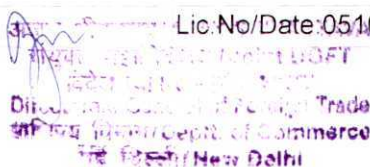
98	Case No.: 82/10/83- ALC1/2014	Party Name: MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.				

99	Case No.: 83/10/83- ALC1/2014	Party Name: SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				

100	Case No.: 31/18/83- ALC1/2014	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:23.03.2016
Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.				

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101	Case No.:26/18/83- ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date:0310789308 17.09.2014	Defer Date:23.06.2016
	Decision :D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 23.03.2016.			
102	Case No.:43/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00282/AM16/	RLA File :17/24/040/00066/AM15/	Lic.No/Date:1710005914 19.09.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
103	Case No.:4/1/83- ALC1/2015	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date:0310789579 23.09.2014	Defer Date:23.03.2016
	Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 23.03.2016.			
104	Case No.:44/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00283/AM16/	RLA File :17/24/040/00078/AM15/	Lic.No/Date:1710005918 26.09.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
105	Case No.:9/14/83- ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:23.03.2016
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 23.03.2016.			
106	Case No.:2/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00241/AM16/	RLA File :17/24/040/00079/AM15/	Lic.No/Date:1710005925 30.09.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			
107	Case No.:18/18/83- ALC1/2014	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510391463	Defer


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:01/83/050/00707/AM15/ :05/23/040/00292/AM15/ 07.10.2014 Date:23.03.2016
Decision :D/L dated 01.06.2015 issued by Deptt. of C&PC(PC.Div). Followed reminder on 23.02.2016. Re-listed for 23.03.2016.

Case No.: 20/18/83-ALC1/2014	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
108 HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 23.03.2016.			

Case No.: 1/1/83-ALC1/2015	Party Name: NANDAN PETROCHEM LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
109 HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date:0310790331 17.10.2014	Defer Date:23.03.2016
Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 23.03.2016.			

Case No.: 52/5/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
110 HQ File :01/83/050/00291/AM16/	RLA File :17/24/040/00095/AM15/	Lic.No/Date:1710005944 20.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.2016.			

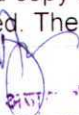
Case No.: 66/18/83-ALC1/2014	Party Name: EXPORTS INTERNATIONAL CORP	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
111 HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date:2910025170 21.10.2014	Defer Date:23.03.2016
Decision :D/L dated 20.01.2016 issued by Deptt. of IPP. The case is re-listed for 23.03.2016.			

Case No.: 4/5/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
112 HQ File :01/83/050/00243/AM16/	RLA File :17/24/040/00097/AM15/	Lic.No/Date:1710005946 21.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			

Case No.: 3/5/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
113 HQ File :01/83/050/00242/AM16/	RLA File :17/24/040/00102/AM15/	Lic.No/Date:1710005952 28.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.			


 श्री. प्रमोद कुमार शर्मा
 निदेशक, निर्यात प्रमोशन एवं सुदृष्टि
 निर्यात विभाग, भारत सरकार
 Director, Export Promotion & Facilitation
 निर्यात विभाग/Dept. of Commerce
 नई दिल्ली New Delhi

Case No.:27/5/83- ALC1/2015		Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
114	HQ File :01/83/050/00266/AM16/	RLA File :17/24/040/00104/AM15/	Lic.No/Date:1710005954 28.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.				
Case No.:23/16/83- ALC1/2014		Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
115	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date:0310790581 29.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.				
Case No.:34/1/83- ALC1/2015		Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
116	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date:0310790683 31.10.2014	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 23.03.2016.				
Case No.:71/7/83- ALC1/2015		Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
117	HQ File :01/83/050/00485/AM16/	RLA File :03/94/040/00687/AM15/	Lic.No/Date:0310790727 03.11.2014	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				
Case No.:17/1/83- ALC1/2015		Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
118	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:23.03.2016
Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 25.01.2016. The case is re-listed for 23.03.2016.				
Case No.:4/7/83- ALC1/2015		Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
119	HQ File :01/83/050/00418/AM16/	RLA File :17/24/040/00124/AM15/	Lic.No/Date:1710005977 12.11.2014	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				


 Dr. Jay Srivastava
 Joint Secretary
 Ministry of Commerce
 Deptt. of Foreign Trade
 New Delhi

अध्यक्ष: श्री. जयसिंग, JAY SINGHASTAVA
संयुक्त सचिव: श्री. जयसिंग, JAY SINGH
विदेशी व्यापार, Ministry of Foreign Trade
Diplomatic Consulate of Foreign Trade
संयुक्त सचिव/Deptt. of Commerce
नई दिल्ली / New Delhi

	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:23.03.2016
	Decision :D/L dated 25.06.2015 issued by Deptt. of C&PC(Chem. Div). Followed reminder dated 30.07.2015. Re-listed for 23.03.2016.			
	Case No.:10/14/83- ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
127	HQ File :01/83/050/00496/AM15/	RLA File :09/24/040/00478/AM15/	Lic.No/Date:0910061296 24.11.2014	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:19/1/83- ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
128	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:26/1/83- ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
129	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:23.03.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 17.11.2015.The case is re-listed for 23.03.2016.			
	Case No.:25/1/83- ALC1/2015	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
130	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC (Chem Div) . The case is re-listed for 23.03.2016.			
	Case No.:9/1/83- ALC1/2015	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
131	HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			

अध्यक्ष, समिति
शुद्धि, सुधार, एवं संशोधन
विभाग, भारत सरकार
Directorate General of Foreign Trade
व्यवस्थापक निदेशक, विभाग, वाणिज्य
नई दिल्ली/New Delhi

Case No.:30/1/83-ALC1/2015	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
133 HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date:0310791868 10.12.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem Div) . The case is re-listed for 23.03.2016.			

Case No.:	Party Name:	Meet No/Date:	Status:
52/1/83-ALC1/2015	INDOTAN CHEMICALS LTD.,	15/83-ALC1/2015 17.02.2016	Case Deferred
134 HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:23.03.2016
Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 23.03.2016.			

Case No.: 6/7/83- ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
135 HQ File :01/83/050/00420/AM16/	RLA File :17/24/040/00128/AM15/	Lic.No/Date: 1710006010 24.12.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.			

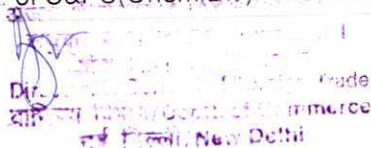
136	Case No.: 23/7/83- ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00437/AM16/	RLA File :17/24/040/00154/AM15/	Lic.No/Date:1710006011 24.12.2014	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

137	Case No.: 5/16/83- ALC1/2014	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date:0210205393 29.12.2014	Defer Date:23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.

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STAVIA
RECEIPT
DIRECTOR GENERAL OF TRADE
TARIFFS
DEPT. OF COMMERCE
GOVT. OF INDIA

	HQ File :01/83/050/00244/AM16/	RLA File :02/24/040/00200/AM15/	Lic.No/Date:0210205447 14.01.2015	Defer Date:23.03.2016
	Decision :D/L dated 25.01.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			
	Case No.:21/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
144	HQ File :01/83/050/00435/AM16/	RLA File :17/24/040/00165/AM15/	Lic.No/Date:1710006028 16.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:22/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
145	HQ File :01/83/050/00436/AM16/	RLA File :17/24/040/00163/AM15/	Lic.No/Date:1710006026 16.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:24/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
146	HQ File :01/83/050/00438/AM16/	RLA File :17/24/040/00168/AM15/	Lic.No/Date:1710006030 19.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:5/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
147	HQ File :01/83/050/00419/AM16/	RLA File :17/24/040/00174/AM15/	Lic.No/Date:1710006036 20.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:12/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
148	HQ File :01/83/050/00426/AM16/	RLA File :17/24/040/00171/AM15/	Lic.No/Date:1710006033 20.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:16/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
149	HQ File :01/83/050/00430/AM16/	RLA File :17/24/040/00173/AM15/	Lic.No/Date:1710006035 20.01.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for			


 Director, Central Board of Secondary Education
 New Delhi

23.03.2016.

150	Case No.: 74/5/83- ALC1/2015	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00313/AM16/	RLA File :03/94/040/00950/AM15/	Lic.No/Date:0310793157 21.01.2015	Defer Date:23.03.2016
Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.				

151	Case No.: 13/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00427/AM16/	RLA File :17/24/040/00181/AM15/	Lic.No/Date:1710006041 21.01.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.				

152	Case No.: 17/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00431/AM16/	RLA File :17/24/040/00176/AM15/	Lic.No/Date:1710006038 21.01.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.				

153	Case No.: 91/5/83- ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00330/AM16/	RLA File :29/24/040/00012/AM15/	Lic.No/Date:2910025194 23.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/08/2015-CH-II dated 30.09.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

154	Case No.: 81/18/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:23.03.2016
Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 23.03.2016.				

155	Case No.: 86/18/83- ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0410160087	Defer

30/03/2016
 Director, C&PC
 Ministry of Chemicals and Fertilizers
 Government of India
 New Delhi

	:01/83/050/00775/AM15/	:04/24/040/00267/AM15/	30.01.2015	Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.			
156	Case No.:70/5/83-ALC1/2015	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00309/AM16/	RLA File :03/94/040/00886/AM15/	Lic.No/Date:0310793545 03.02.2015	Defer Date:23.03.2016
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div) . Reply to D/L sent to Deptt. of C&PC(Chem. Div) on 10.3.2016. The case is re-listed for 23.03.2016.			
157	Case No.:9/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00423/AM16/	RLA File :17/24/040/00182/AM15/	Lic.No/Date:1710006044 04.02.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
158	Case No.:10/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00424/AM16/	RLA File :17/24/040/00184/AM15/	Lic.No/Date:1710006046 10.02.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
159	Case No.:66/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00305/AM16/	RLA File :03/94/040/01051/AM15/	Lic.No/Date:0310793765 11.02.2015	Defer Date:23.03.2016
	Decision :D/L dated 15.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			
160	Case No.:77/5/83-ALC1/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00316/AM16/	RLA File :03/95/040/00959/AM15/	Lic.No/Date:0310793895 16.02.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			
161	Case No.:89/5/83-ALC1/2015	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00328/AM16/	RLA File :03/95/040/00954/AM15/	Lic.No/Date:0310794024 20.02.2015	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer			

3/10/2016
Dy. Secy. to Govt. of India
Ministry of Commerce
New Delhi

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.

162	Case No.: 1/18/83- ALC1/2014	Party Name: ITC LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				

163	Case No.: 88/5/83- ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00327/AM16/	RLA File :03/95/040/00870/AM15/	Lic.No/Date:0310794095 24.02.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				

164	Case No.: 87/18/83- ALC1/2014	Party Name: ADITYA SYNTHETIC	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				

165	Case No.: 39/5/83- ALC1/2015	Party Name: A. SCHULMAN PLASTICS INDIA PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00278/AM16/	RLA File :34/24/040/00308/AM15/	Lic.No/Date:3410040993 27.02.2015	Defer Date:23.03.2016
Decision : D/L dated 03.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 23.03.2016.				

166	Case No.: 53/7/83- ALC1/2015	Party Name: ASAHI INDIA GLASS LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00467/AM16/	RLA File :03/94/040/00697/AM14/	Lic.No/Date:0310794287 02.03.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

167	Case No.: 25/5/83- ALC1/2015	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00264/AM16/	RLA File :30/24/040/00059/AM15/	Lic.No/Date:3010103393 03.03.2015	Defer Date:23.03.2016
Decision : D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for				

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New Delhi

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174	Case No.:10/9/83-ALC1/2015	Party Name:NEWAGE LAMINATORS PVT.LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00544/AM16/	RLA File :05/24/040/00584/AM15/	Lic.No/Date:0510393495 09.03.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				
175	Case No.:57/5/83-ALC1/2015	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00296/AM16/	RLA File :31/83/040/00251/AM15/	Lic.No/Date:3110065314 10.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				
176	Case No.:56/7/83-ALC1/2015	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00470/AM16/	RLA File :03/95/040/00893/AM15/	Lic.No/Date:0310794477 10.03.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and by mistake sent to Deptt. of C&PC(Chem Div) for providing the comments. U.O issued on 22.01.2016. A copy of application now sent to Deptt. of C&PC(PC Div) for their comments. U.O to be issued. The case is re-listed for 23.03.2016.				
177	Case No.:57/7/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00471/AM16/	RLA File :03/95/040/00987/AM15/	Lic.No/Date:0310794484 10.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				
178	Case No.:54/5/83-ALC1/2015	Party Name:CYTECH COATING PVT.LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00293/AM16/	RLA File :52/24/040/00070/AM15/	Lic.No/Date:5210041461 12.03.2015	Defer Date:23.03.2016
Decision :D/L dated 20.01.2016 issued by Deptt. of IPP. The case is re-listed for 23.03.2016.				
179	Case No.:8/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00247/AM16/	RLA File :05/23/040/00564/AM15/	Lic.No/Date:0510393568 13.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 23.03.2016.				

30/03/2016
 Director, Trade
 Department of Commerce
 New Delhi

	Case No.:10/5/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
180	HQ File :01/83/050/00249/AM16/	RLA File :06/24/040/00037/AM15/	Lic.No/Date:0610038091 13.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 23.03.2016.				

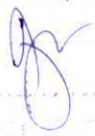
	Case No.:24/5/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
181	HQ File :01/83/050/00263/AM16/	RLA File :05/23/040/00567/AM15/	Lic.No/Date:0510393617 18.03.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				

	Case No.:62/5/83-ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
182	HQ File :01/83/050/00301/AM16/	RLA File :11/24/040/00015/AM15/	Lic.No/Date:1110028131 18.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of IPP . The case is re-listed for 23.03.2016.				

	Case No.:55/7/83-ALC1/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
183	HQ File :01/83/050/00469/AM16/	RLA File :03/94/040/01155/AM15/	Lic.No/Date:0310794659 18.03.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				

	Case No.:45/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
184	HQ File :01/83/050/00284/AM16/	RLA File :17/24/040/00207/AM15/	Lic.No/Date:1710006069 19.03.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				

	Case No.:49/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
185	HQ File :01/83/050/00288/AM16/	RLA File :17/24/040/00209/AM15/	Lic.No/Date:1710006071 19.03.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div) . The case is re-listed for 23.03.2016.				


 Director, Central Board of Secondary Education
 Ministry of Education, Government of India
 New Delhi

	Case No.: 31/5/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
186	HQ File :01/83/050/00270/AM16/	RLA File :05/23/040/00586/AM15/	Lic.No/Date:0510393709 24.03.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.			
	Case No.: 32/5/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
187	HQ File :01/83/050/00271/AM16/	RLA File :05/23/040/00584/AM15/	Lic.No/Date:0510393708 24.03.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.			
	Case No.: 38/5/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
188	HQ File :01/83/050/00277/AM16/	RLA File :05/23/040/00585/AM15/	Lic.No/Date:0510393733 25.03.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.			
	Case No.: 75/1/83- ALC1/2015	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
189	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:23.03.2016
	Decision : D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div). Re-listed for 23.03.2016.			
	Case No.: 66/7/83- ALC1/2015	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
190	HQ File :01/83/050/00480/AM16/	RLA File :03/94/040/01168/AM15/	Lic.No/Date:0310794994 30.03.2015	Defer Date:23.03.2016
	Decision : D/L dated 11.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			
	Case No.: 76/1/83- ALC1/2015	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
191	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:23.03.2016
	Decision : D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div). Re-listed for 23.03.2016.			
192	Case No.: 47/7/83- ALC1/2015	Party Name: UNITED MUD-CHEM PVT. LTD.	Meet No/Date: 15/83- ALC1/2015	Status: Case Deferred

		17.02.2016	
HQ File :01/83/050/00461/AM16/	RLA File :03/95/040/01108/AM15/	Lic.No/Date:0310795038 31.03.2015	Defer Date:23.03.2016
Decision : D/L dated 03.02.2016 issued by Deptt. of IPP. The case is re-listed for 23.03.2016.			

	Case No.: 67/7/83- ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
193	HQ File :01/83/050/00481/AM16/	RLA File :03/94/040/01195/AM15/	Lic.No/Date:0310795046 31.03.2015	Defer Date:23.03.2016
Decision : D/L dated 27.01.2016 issued by Dep'tt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.				

Case No.: 69/7/83- ALC1/2015	Party Name: ASAHI INDIA GLASS LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
HQ File :01/83/050/00483/AM16/	RLA File :03/94/040/01201/AM15/	Lic.No/Date: 0310795132 07.04.2015	Defer Date:

194 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their letter No.7/11/2016-TSW dated 03.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 29/7/83-ALC1/2015	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
195 HQ File :01/83/050/00443/AM16/	RLA File :07/24/040/00003/AM16/	Lic.No/Date:0710108027 15.04.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			

	Case No.: 30/7/83- ALC1/2015	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
196	HQ File :01/83/050/00444/AM16/	RLA File :07/24/040/00490/AM15/	Lic.No/Date:0710108020 15.04.2015	Defer Date:23.03.2016
Decision : D/L dated 02.12.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.				

Case No.: 38/7/83- ALC1/2015	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
HQ File :01/83/050/00452/AM16/	RLA File :34/24/040/00005/AM16/	Lic.No/Date: 3410041139 15.04.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/13/2013-CH-II dated 12.01.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:39/7/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
HQ File :01/83/050/00453/AM16/	RLA File :34/24/040/00004/AM16/	Lic.No/Date:3410041138 15.04.2015	Defer Date:

198 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/13/2013-CH-II dated 12.01.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

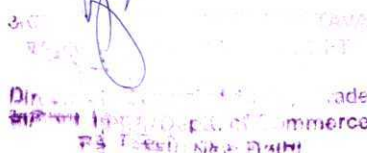
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:49/7/83-ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00463/AM16/	RLA File :07/24/040/00004/AM16/	Lic.No/Date:0710108029 15.04.2015	Defer Date:23.03.2016
Decision : D/L dated 14.01.2016 issued by Deptt. of IPP. The case is re-listed for 23.03.2016.			

Case No.:64/7/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00478/AM16/	RLA File :03/95/040/01087/AM15/	Lic.No/Date:0310795319 15.04.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 23.03.2016.			

Case No.:48/7/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00462/AM16/	RLA File :02/24/040/00007/AM16/	Lic.No/Date:0210205722 20.04.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			

Case No.:85/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00499/AM16/	RLA File :15/24/040/00002/AM16/	Lic.No/Date:1510022051 20.04.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			

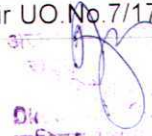

 Director, Intellectual Property Rights
 Ministry of Commerce and Industries
 Government of India

203	Case No.:37/7/83-ALC1/2015	Party Name: BURDA DRUCK INDIA PVT LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00451/AM16/	RLA File :05/23/040/00604/AM15/	Lic.No/Date: 0510393917 23.04.2015	Defer Date: 23.03.2016
Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 23.03.2016.				
204	Case No.:44/7/83-ALC1/2015	Party Name: SHIVA EXIM ENTERPRISES	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00458/AM16/	RLA File :05/24/040/00616/AM15/	Lic.No/Date: 0510393915 23.04.2015	Defer Date: 23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				
205	Case No.:32/7/83-ALC1/2015	Party Name: MCCOY SODAL SEALANTS ADHESIVES AND FOAMS PVT. LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00446/AM16/	RLA File :05/24/040/00234/AM15/	Lic.No/Date: 0510393956 24.04.2015	Defer Date: 23.03.2016
Decision :D/L dated 01.01.2016 issued by Deptt. of C&PC (PC Div). Reply to D/L sent to Deptt. of C&PC (PC Div) on 10.03.2016. The case is re-listed for 23.03.2016.				
206	Case No.:73/7/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00487/AM16/	RLA File :17/24/040/00004/AM16/	Lic.No/Date: 1710006095 24.04.2015	Defer Date: 23.03.2016
Decision :Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				
207	Case No.:45/7/83-ALC1/2015	Party Name: LA-DE MURE	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00459/AM16/	RLA File :05/23/040/00546/AM15/	Lic.No/Date: 0510394002 27.04.2015	Defer Date: 23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.				
208	Case No.:31/7/83-ALC1/2015	Party Name: GIRIDHAR TECHFAB PVT.LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00445/AM16/	RLA File :08/24/040/00022/AM16/	Lic.No/Date: 0810135140 28.04.2015	Defer Date: 23.03.2016
Decision :D/L dated 20.01.2016 issued by Deptt. of IPP. The case is re-listed for 23.03.2016.				

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	Case No.:74/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
209	HQ File :01/83/050/00488/AM16/	RLA File :17/24/040/00005/AM16/	Lic.No/Date:1710006097 28.04.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:1/3/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
210	HQ File :01/83/050/00157/AM16/	RLA File :03/95/040/00888/AM15/	Lic.No/Date:0310795660 30.04.2015	Defer Date:23.03.2016
	Decision : D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 23.03.2016.			
	Case No.:26/7/83-ALC1/2015	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
211	HQ File :01/83/050/00440/AM16/	RLA File :04/24/040/00007/AM16/	Lic.No/Date:0410160468 30.04.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC (Chem.Div) . The case is re-listed for 23.03.2016.			
	Case No.:27/7/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
212	HQ File :01/83/050/00441/AM16/	RLA File :31/83/040/00008/AM16/	Lic.No/Date:3110065402 30.04.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
	Case No.:36/7/83-ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00450/AM16/	RLA File :05/23/040/00029/AM16/	Lic.No/Date:0510394085 01.05.2015	Defer Date:
213	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.7/114/2015-TSW dated 03.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.:28/9/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred

	HQ File :01/83/050/00562/AM16/	RLA File :09/24/040/00017/AM16/	Lic.No/Date:0910061953 01.05.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 17.02.2016. The case is re-listed for 23.03.2016.			
215	Case No.:82/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00496/AM16/	RLA File :15/24/040/00006/AM16/	Lic.No/Date:1510022060 05.05.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
216	Case No.:43/7/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00457/AM16/	RLA File :08/24/040/00031/AM16/	Lic.No/Date:0810135200 06.05.2015	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/12/2015-CH-II dated 11.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
217	Case No.:2/3/83-ALC1/2015	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00158/AM16/	RLA File :08/24/040/00011/AM16/	Lic.No/Date:0810135236 08.05.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 23.03.2016.			
218	Case No.:41/7/83-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00455/AM16/	RLA File :32/24/040/00004/AM16/	Lic.No/Date:3210077538 08.05.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.			
219	Case No.:33/7/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00447/AM16/	RLA File :05/23/040/00042/AM16/	Lic.No/Date:0510394194 11.05.2015	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.7/177/2015-TSW dated 29.02.2016, uploaded			


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along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

220	Case No.: 3/3/83- ALC1/2015	Party Name: UPL LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00159/AM16/	RLA File :03/95/040/00622/AM14/	Lic.No/Date:0310795879 13.05.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.				

221	Case No.: 75/7/83- ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00489/AM16/	RLA File :17/24/040/00009/AM16/	Lic.No/Date:1710006101 13.05.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

222	Case No.: 83/7/83- ALC1/2015	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00497/AM16/	RLA File :02/24/040/00002/AM16/	Lic.No/Date:0210205793 14.05.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

223	Case No.: 12/9/83- ALC1/2015	Party Name: SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
	HQ File :01/83/050/00546/AM16/	RLA File :34/24/040/00039/AM16/	Lic.No/Date:3410041228 15.05.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/10/2015-CH-II dated 12.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

224	Case No.: 81/7/83- ALC1/2015	Party Name: GREENLAM INDUSTRIES LIMITED.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00495/AM16/	RLA File :05/23/040/00031/AM16/	Lic.No/Date:0510394294 19.05.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (PC Div). The case is re-listed for 23.03.2016.				

225	Case No.:86/7/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00500/AM16/	RLA File :05/23/040/00032/AM16/	Lic.No/Date:0510394295 19.05.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 23.03.2016.				
226	Case No.:76/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00490/AM16/	RLA File :17/24/040/00013/AM16/	Lic.No/Date:1710006117 20.05.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.				
227	Case No.:99/7/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00513/AM16/	RLA File :03/95/040/00018/AM16/	Lic.No/Date:0310796047 20.05.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 23.03.2016.				
228	Case No.:77/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00491/AM16/	RLA File :15/24/040/00008/AM16/	Lic.No/Date:1510022065 21.05.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
229	Case No.:84/7/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00498/AM16/	RLA File :05/23/040/00048/AM16/	Lic.No/Date:0510394325 21.05.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.7/10/2016-TSW dated 29.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				
230	Case No.:18/9/83-ALC1/2015	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00552/AM16/	RLA File :09/24/040/00024/AM16/	Lic.No/Date:0910062056 21.05.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA				

अध्यक्ष, नार्म्स समिति
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 Director, Norms Committee
 Ministry of Commerce
 New Delhi

has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.

231	Case No.: 7/9/83- ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00541/AM16/	RLA File :04/24/040/00044/AM16/	Lic.No/Date:0410160578 26.05.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

	Case No.: 101/7/83- ALC1/2015	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
232	HQ File :01/83/050/00515/AM16/	RLA File :03/95/040/00099/AM16/	Lic.No/Date:0310796238 27.05.2015	Defer Date:23.03.2016
Decision :Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

	Case No.:80/7/83- ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
233	HQ File :01/83/050/00494/AM16/	RLA File :02/24/040/00025/AM16/	Lic.No/Date:0210205842 29.05.2015	Defer Date:23.03.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

	Case No.: 93/7/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
234	HQ File :01/83/050/00507/AM16/	RLA File :17/24/040/00015/AM16/	Lic.No/Date:1710006124 29.05.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div) . The case is re-listed for 23.03.2016.				

235	Case No.: 79/7/83-ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00493/AM16/	RLA File :05/24/040/00081/AM16/	Lic.No/Date:0510394397 02.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			

236	Case No.:9/9/83-ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1010059168	Defer

DR. PRADEEP K. TRIVASTAVA
DIRECTOR GENERAL
Director General of Foreign Trade
Ministry of Commerce
New Delhi

[illegible]

HQ File :01/83/050/00553/AM16/	RLA File :09/24/040/00079/AM16/	Lic.No/Date:0910062178 12.06.2015	Defer Date:23.03.2016
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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

248	Case No.:20/9/83- ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00554/AM16/	RLA File :09/24/040/00143/AM16/	Lic.No/Date:0910062181 12.06.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.

249	Case No.:84/9/83- ALC1/2015	Party Name:ESKAY IODINE PRIVATE LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00618/AM16/	RLA File :03/94/040/00510/AM15/	Lic.No/Date:0310796586 12.06.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

250	Case No.:13/9/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00547/AM16/	RLA File :05/23/040/00087/AM16/	Lic.No/Date:0510394562 15.06.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their UO.No.14010/36/2011-CH-II dated 03.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

251	Case No.:15/9/83- ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00549/AM16/	RLA File :05/23/040/00086/AM16/	Lic.No/Date:0510394561 15.06.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.

252	Case No.:91/9/83- ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0610038173	Defer

अतिरिक्त सूचना के लिए
संलग्नक में दिए गए पते पर
23.03.2016 तक
Dr. S. K. Chakravarty, Trade
प्राधिकृत निदेशक, Dept. of Commerce
नई दिल्ली/New Delhi

Case No.: 14/9/83- ALC1/2015	Party Name:RUSHIL DECOR LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
HQ File :01/83/050/00548/AM16/	RLA File :08/24/040/00080/AM16/	Lic.No/Date:0810135483 17.06.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.			

254	Case No.: 82/9/83- ALC1/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00616/AM16/	RLA File :03/94/040/00117/AM16/	Lic.No/Date:0310796697 17.06.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.				

255	Case No.: 100/7/83- ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00514/AM16/	RLA File :03/95/040/00092/AM16/	Lic.No/Date:0310796706 18.06.2015	Defer Date:23.03.2016
	Decision : D/L dated 15.02.2016 issued by Dep'tt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			

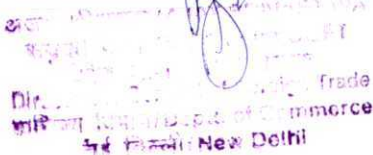
	Case No.:50/9/83-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
256	HQ File :01/83/050/00584/AM16/	RLA File :03/95/040/00601/AM15/	Lic.No/Date:0310796869 25.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 03.03.2016. The case is re-listed for 23.03.2016.			

Case No.: 52/9/83- ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
257 HQ File :01/83/050/00586/AM16/	RLA File :03/95/040/00069/AM16/	Lic.No/Date:0310796870 25.06.2015	Defer Date:23.03.2016
Decision :D/L dated 15.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			

3/1/2019
 Director, General Trade
 Department, Ministry of Commerce
 New Delhi

	Case No.:53/9/83- ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
258	HQ File :01/83/050/00587/AM16/	RLA File :03/95/040/00070/AM16/	Lic.No/Date:0310796872 25.06.2015	Defer Date:23.03.2016
	Decision : D/L dated 15.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.			
	Case No.:67/9/83- ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
259	HQ File :01/83/050/00601/AM16/	RLA File :03/95/040/00539/AM15/	Lic.No/Date:0310796864 25.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 03.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:71/9/83- ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
260	HQ File :01/83/050/00605/AM16/	RLA File :03/95/040/00368/AM15/	Lic.No/Date:0310796860 25.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 03.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:16/9/83- ALC1/2015	Party Name:SRIRAM COMPOUNDS PVT. LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
261	HQ File :01/83/050/00550/AM16/	RLA File :05/24/040/00126/AM16/	Lic.No/Date:0510394728 26.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:9/11/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
262	HQ File :01/83/050/00638/AM16/	RLA File :17/24/040/00021/AM16/	Lic.No/Date:1710006134 26.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:41/9/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
263	HQ File :01/83/050/00575/AM16/	RLA File :05/23/040/00102/AM16/	Lic.No/Date:0510394738 29.06.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			

264	Case No.:8/11/83-ALC1/2015 HQ File :01/83/050/00637/AM16/	Party Name:ESTEEM INDUSTRIES PVT. LTD, RLA File :17/24/040/00020/AM16/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:1710006135 29.06.2015	Status:Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
265	Case No.:21/9/83-ALC1/2015 HQ File :01/83/050/00555/AM16/	Party Name:GIRDHARS INTERNATIONAL RLA File :05/23/040/00139/AM16/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:0510394765 30.06.2015	Status:Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
266	Case No.:6/11/83-ALC1/2015 HQ File :01/83/050/00635/AM16/	Party Name:ESTEEM INDUSTRIES PVT. LTD, RLA File :17/24/040/00023/AM16/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:1710006137 30.06.2015	Status:Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 23.03.2016.			
267	Case No.:7/11/83-ALC1/2015 HQ File :01/83/050/00636/AM16/	Party Name:ESTEEM INDUSTRIES PVT. LTD, RLA File :17/24/040/00022/AM16/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:1710006136 30.06.2015	Status:Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
268	Case No.:34/11/83-ALC1/2015 HQ File :01/83/050/00663/AM16/	Party Name:U.V.RESINS PRIVATE LIMITED RLA File :56/24/040/00036/AM15/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:5610004636 30.06.2015	Status:Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
269	Case No.:62/9/83-ALC1/2015 HQ File :01/83/050/00596/AM16/	Party Name:REX TONE INDUSTRIES LTD, RLA File :03/95/040/00231/AM16/	Meet No/Date:15/83-ALC1/2015 17.02.2016 Lic.No/Date:0310796999 01.07.2015	Status:Case Deferred Defer Date:23.03.2016


 Director General of Trade
 Ministry of Commerce
 New Delhi

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

	Case No.: 5/11/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
270	HQ File :01/83/050/00634/AM16/	RLA File :17/24/040/00025/AM16/	Lic.No/Date:1710006138 01.07.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

	Case No.: 47/9/83- ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
271	HQ File :01/83/050/00581/AM16/	RLA File :03/95/040/00254/AM16/	Lic.No/Date:0310797025 02.07.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 17.02.2016. The case is re-listed for 23.03.2016.

	Case No.: 66/9/83- ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
272	HQ File :01/83/050/00600/AM16/	RLA File :03/95/040/00253/AM16/	Lic.No/Date:0310797024 02.07.2015	Defer Date:23.03.2016

Decision : D/L dated 01.03.2016 issued by Deptt. of C&PC (PC Div). The case is re-listed for 23.03.2016.

	Case No.: 81/9/83- ALC1/2015	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
273	HQ File :01/83/050/00615/AM16/	RLA File :03/94/040/00108/AM16/	Lic.No/Date:0310797044 02.07.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.

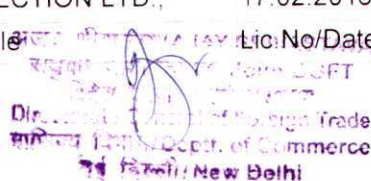
	Case No.: 24/9/83- ALC1/2015	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
274	HQ File :01/83/050/00558/AM16/	RLA File :08/24/040/00075/AM16/	Lic.No/Date:0810135631 07.07.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.

275	Case No.: 64/9/83- ALC1/2015	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
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अध्यक्ष/अतिरिक्त अध्यक्ष
राष्ट्रीय निर्यात प्रमोशन बोर्ड
विदेशी निर्यात प्रमोशन
Director General of Foreign Trade
भारतीय निर्यात/Dept. of Commerce
नई दिल्ली/New Delhi

	HQ File :01/83/050/00598/AM16/	RLA File :03/95/040/00176/AM16/	Lic.No/Date:0310797128 08.07.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:69/9/83- ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
276	HQ File :01/83/050/00603/AM16/	RLA File :03/95/040/00235/AM16/	Lic.No/Date:0310797114 08.07.2015	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:15/11/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
277	HQ File :01/83/050/00644/AM16/	RLA File :17/24/040/00029/AM16/	Lic.No/Date:1710006143 08.07.2015	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:4/13/83- ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
278	HQ File :01/83/050/00772/AM16/	RLA File :05/24/040/00168/AM16/	Lic.No/Date:0510394843 08.07.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 23.03.2016.			
	Case No.:17/9/83- ALC1/2015	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
279	HQ File :01/83/050/00551/AM16/	RLA File :33/24/040/00002/AM16/	Lic.No/Date:3310030217 09.07.2015	Defer Date:23.03.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:65/9/83- ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
280	HQ File :01/83/050/00599/AM16/	RLA File :03/95/040/00264/AM16/	Lic.No/Date:0310797137 09.07.2015	Defer Date:23.03.2016
	Decision :Comments awaited from Deptt. of C&PC (PC Div). The case is re-listed for 23.03.2016.			
	Case No.:70/9/83- ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
281	HQ File	RLA File	Lic.No/Date:0310797138	Defer



 Director, Deptt. of Chemicals and Petrochemicals
 Government of India, New Delhi

Case No.: 46/9/83- ALC1/2015	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 15/83- ALC1/2015	Status: Case Approved
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282 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/07/2014-CH-II dated 26.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

Case No.: 16/11/83- ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date: 15/83- ALC1/2015	Status: Case Deferred
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Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 23.03.2016.

Case No.: 34/9/83- ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
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284	HQ File :01/83/050/00568/AM16/	RLA File :05/23/040/00141/AM16/	Lic.No/Date:0510394883 13.07.2015	Defer Date:23.03.2016
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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.: 35/9/83- ALC1/2015	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
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285	HQ File :01/83/050/00569/AM16/	RLA File :05/23/040/00134/AM16/	Lic.No/Date:0510394893 14.07.2015	Defer Date:23.03.2016
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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.: 68/9/83- ALC1/2015	Party Name: NOBLE PRINTING PRESS	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
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286	HQ File :01/83/050/00602/AM16/	RLA File :03/95/040/00259/AM16/	Lic.No/Date:0310797229 14.07.2015	Defer Date:23.03.2016
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Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 17.02.2016. The case is re-listed for 23.03.2016.

अध्यक्ष, भारतीय आयात निर्यात समिति
 भारतीय आयात निर्यात समिति
 दि. २०/०५/२०१०
 भारत सरकार, नई दिल्ली
 भारत सरकार, नई दिल्ली

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Case No.:88/9/83-ALC1/2015		Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
292	HQ File :01/83/050/00622/AM16/	RLA File :03/94/040/00214/AM16/	Lic.No/Date:0310797260 15.07.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

Case No.:89/9/83-ALC1/2015		Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
293	HQ File :01/83/050/00623/AM16/	RLA File :03/94/040/00205/AM16/	Lic.No/Date:0310797258 15.07.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

Case No.:29/9/83-ALC1/2015		Party Name:SHREE SALES CORPORATION	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
294	HQ File :01/83/050/00563/AM16/	RLA File :13/24/040/00012/AM16/	Lic.No/Date:1310047924 16.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

Case No.:36/11/83-ALC1/2015		Party Name:FRUZYME BIOTECH INDIA P LTD,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
295	HQ File :01/83/050/00665/AM16/	RLA File :32/24/040/00007/AM16/	Lic.No/Date:3210077622 16.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

Case No.:25/9/83-ALC1/2015		Party Name:TALBROS CORK PRODUCTS PVT LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
296	HQ File :01/83/050/00559/AM16/	RLA File :05/24/040/00187/AM16/	Lic.No/Date:0510394975 17.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.				

Case No.:33/9/83-ALC1/2015		Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
297	HQ File :01/83/050/00567/AM16/	RLA File :08/24/040/00105/AM16/	Lic.No/Date:0810135687 17.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

DR. J. S. CHAVHAN
Joint Secretary to Government
Department of Commerce
New Delhi

298	Case No.: 35/11/83- ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00664/AM16/	RLA File :08/24/040/00026/AM16/	Lic.No/Date:0810135683 17.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
299	Case No.: 39/9/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00573/AM16/	RLA File :05/23/040/00154/AM16/	Lic.No/Date:0510394994 20.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.				
300	Case No.: 40/9/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00574/AM16/	RLA File :05/23/040/00156/AM16/	Lic.No/Date:0510394995 20.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
301	Case No.: 44/9/83- ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00578/AM16/	RLA File :03/95/040/00166/AM16/	Lic.No/Date:0310797397 20.07.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				
302	Case No.: 87/9/83- ALC1/2015	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00621/AM16/	RLA File :03/94/040/00295/AM16/	Lic.No/Date:0310797462 21.07.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of IPP. The case is re-listed for 23.03.2016.				


 Director, Intellectual Property Rights
 Department of Commerce
 New Delhi

303	Case No.:11/9/83-ALC1/2015	Party Name:POROCEL INDIA LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00545/AM16/	RLA File :31/83/040/00051/AM16/	Lic.No/Date:3110065556 22.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 17.02.2016. The case is re-listed for 23.03.2016.				
304	Case No.:36/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00570/AM16/	RLA File :05/23/040/00166/AM16/	Lic.No/Date:0510395028 22.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
305	Case No.:61/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00595/AM16/	RLA File :03/95/040/00289/AM16/	Lic.No/Date:0310797537 22.07.2015	Defer Date:23.03.2016
Decision : D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 23.03.2016.				
306	Case No.:72/9/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00606/AM16/	RLA File :03/95/040/00324/AM16/	Lic.No/Date:0310797535 22.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
307	Case No.:49/9/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00583/AM16/	RLA File :03/95/040/00323/AM16/	Lic.No/Date:0310797598 23.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
308	Case No.:37/9/83-ALC1/2015	Party Name:D J S PRINTERS PVT. LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00571/AM16/	RLA File :05/23/040/00176/AM16/	Lic.No/Date:0510395080 24.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP				

	Case No.:77/9/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
309	HQ File :01/83/050/00611/AM16/	RLA File :03/95/040/00228/AM16/	Lic.No/Date:0310797648 24.07.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:90/9/83-ALC1/2015	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
310	HQ File :01/83/050/00624/AM16/	RLA File :03/94/040/00289/AM16/	Lic.No/Date:0310797656 24.07.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:30/9/83-ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
311	HQ File :01/83/050/00564/AM16/	RLA File :05/23/040/00123/AM16/	Lic.No/Date:0510395103 28.07.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:78/9/83-ALC1/2015	Party Name:SIDDHARTH COLORCHEM LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
312	HQ File :01/83/050/00612/AM16/	RLA File :03/95/040/00252/AM16/	Lic.No/Date:0310797758 28.07.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:79/9/83-ALC1/2015	Party Name:RHODIA SPECIALTY CHEMICALS INDIA LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
313	HQ File :01/83/050/00613/AM16/	RLA File :03/95/040/00222/AM16/	Lic.No/Date:0310797770 28.07.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.			
	Case No.:106/7/83-ALC1/2015	Party Name:ATUL LIMITED,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
314	HQ File :01/83/050/00520/AM16/	RLA File :08/24/040/00025/AM16/	Lic.No/Date:0810135755 29.07.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer			

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

315	Case No.:107/7/83-ALC1/2015	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00521/AM16/	RLA File :34/24/040/00121/AM16/	Lic.No/Date:3410041413 29.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

316	Case No.:6/9/83-ALC1/2015	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00540/AM16/	RLA File :02/24/040/00080/AM16/	Lic.No/Date:0210206024 29.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

317	Case No.:31/9/83-ALC1/2015	Party Name:PUSHPSONS FIBROL PRIVATE LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00565/AM16/	RLA File :05/24/040/00203/AM16/	Lic.No/Date:0510395122 29.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

318	Case No.:39/11/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00668/AM16/	RLA File :34/24/040/00124/AM16/	Lic.No/Date:3410041409 29.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

319	Case No.:19/11/83-ALC1/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00648/AM16/	RLA File :04/24/040/00109/AM16/	Lic.No/Date:0410160848 30.07.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

319/11/83-ALC1/2015
MALLADI DRUGS & PHARMACEUTICALS LIMITED
Dir. General of Trade
Ministry of Commerce
New Delhi

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:25/11/83-ALC1/2015	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
326	HQ File :01/83/050/00654/AM16/	RLA File :02/24/040/00058/AM16/	Lic.No/Date:0210206043 05.08.2015 Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:26/11/83-ALC1/2015	Party Name:SERVO PLASTICHEM PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
327	HQ File :01/83/050/00655/AM16/	RLA File :02/24/040/00057/AM16/	Lic.No/Date:0210206042 05.08.2015 Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:41/11/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
328	HQ File :01/83/050/00670/AM16/	RLA File :34/24/040/00068/AM16/	Lic.No/Date:3410041434 05.08.2015 Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:42/11/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
329	HQ File :01/83/050/00671/AM16/	RLA File :34/24/040/00126/AM16/	Lic.No/Date:3410041433 05.08.2015 Defer Date:23.03.2016

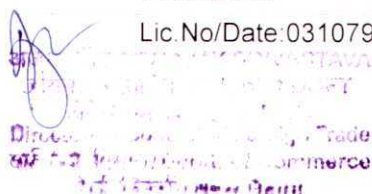
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:43/11/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
330	HQ File :01/83/050/00672/AM16/	RLA File :03/95/040/00342/AM16/	Lic.No/Date:0310797968 05.08.2015 Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.

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Case No.:24/11/83-ALC1/2015		Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
336	HQ File :01/83/050/00653/AM16/	RLA File :02/24/040/00091/AM16/	Lic.No/Date:0210206060 11.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
Case No.:33/11/83-ALC1/2015		Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
337	HQ File :01/83/050/00662/AM16/	RLA File :56/24/040/00018/AM16/	Lic.No/Date:5610004657 11.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
Case No.:10/11/83-ALC1/2015		Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
338	HQ File :01/83/050/00639/AM16/	RLA File :17/24/040/00040/AM16/	Lic.No/Date:1710006164 12.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
Case No.:20/11/83-ALC1/2015		Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
339	HQ File :01/83/050/00649/AM16/	RLA File :17/24/040/00039/AM16/	Lic.No/Date:1710006163 12.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 23.03.2016.				
Case No.:44/11/83-ALC1/2015		Party Name:SWASTIK TUNGSTEN PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
340	HQ File :01/83/050/00673/AM16/	RLA File :03/95/040/00365/AM16/	Lic.No/Date:0310798102 12.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.				
Case No.:48/11/83-ALC1/2015		Party Name:JAYANT PRINTERY LLP	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
341	HQ File	RLA File	Lic.No/Date:0310798097	Defer



 Director, Industries, Trade and Commerce

:01/83/050/00677/AM16/ :03/94/040/00296/AM16/ 12.08.2015 Date:23.03.2016

Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.

342	Case No.: 46/11/83-ALC1/2015 HQ File :01/83/050/00675/AM16/	Party Name: R.K. IMPEX RLA File :03/95/040/00359/AM16/	Meet No/Date: 15/83-ALC1/2015 17.02.2016 Lic.No/Date:0310798122 13.08.2015	Status: Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 23.03.2016.			

343	Case No.: 27/11/83-ALC1/2015 HQ File :01/83/050/00656/AM16/	Party Name: PROEC ENERGY LIMITED RLA File :05/24/040/00241/AM16/	Meet No/Date: 15/83-ALC1/2015 17.02.2016 Lic.No/Date:0510395317 14.08.2015	Status: Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			

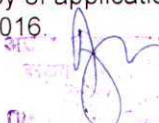
344	Case No.: 52/11/83-ALC1/2015 HQ File :01/83/050/00681/AM16/	Party Name: STERLING AUXILIARIES PVT LTD RLA File :03/95/040/00994/AM15/	Meet No/Date: 15/83-ALC1/2015 17.02.2016 Lic.No/Date:0310798171 14.08.2015	Status: Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.			

345	Case No.: 69/11/83-ALC1/2015 HQ File :01/83/050/00698/AM16/	Party Name: STERLING AUXILIARIES PVT LTD RLA File :03/95/040/01009/AM15/	Meet No/Date: 15/83-ALC1/2015 17.02.2016 Lic.No/Date:0310798170 14.08.2015	Status: Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			

346	Case No.: 70/11/83-ALC1/2015 HQ File :01/83/050/00699/AM16/	Party Name: STERLING AUXILIARIES PVT LTD RLA File :03/95/040/01109/AM15/	Meet No/Date: 15/83-ALC1/2015 17.02.2016 Lic.No/Date:0310798168 14.08.2015	Status: Case Deferred Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			


 346 70/11/83-ALC1/2015
 14.08.2015
 Director, General Trade
 Ministry of Commerce
 New Delhi

	Case No.:73/11/83-ALC1/2015	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00702/AM16/	RLA File :03/95/040/00368/AM16/	Lic.No/Date:0310798184 14.08.2015	Defer Date:
347	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/107/2010-CH-II dated 20.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.:80/11/83-ALC1/2015	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Approved
	HQ File :01/83/050/00709/AM16/	RLA File :03/94/040/00326/AM16/	Lic.No/Date:0310798180 14.08.2015	Defer Date:
348	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.07/52/2015-TSW dated 09.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.:31/11/83-ALC1/2015	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
349	HQ File :01/83/050/00660/AM16/	RLA File :10/24/040/00045/AM16/	Lic.No/Date:1010059248 17.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:40/11/83-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
350	HQ File :01/83/050/00669/AM16/	RLA File :34/24/040/00109/AM16/	Lic.No/Date:3410041461 17.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:75/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
351	HQ File :01/83/050/00704/AM16/	RLA File :03/95/040/00195/AM16/	Lic.No/Date:0310798230 17.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			


 Director, Trade
 Department, Ministry of Commerce
 and Industry, New Delhi

352	Case No.: 81/11/83- ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00710/AM16/	RLA File :03/94/040/00880/AM15/	Lic.No/Date:0310798206 17.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
353	Case No.: 54/11/83- ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00683/AM16/	RLA File :09/24/040/00282/AM16/	Lic.No/Date:0910062509 18.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
354	Case No.: 66/11/83- ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00695/AM16/	RLA File :02/24/040/00079/AM16/	Lic.No/Date:0210206074 18.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
355	Case No.: 82/11/83- ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00711/AM16/	RLA File :03/94/040/00881/AM15/	Lic.No/Date:0310798318 20.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
356	Case No.: 76/11/83- ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00705/AM16/	RLA File :03/95/040/00107/AM16/	Lic.No/Date:0310798372 21.08.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
357	Case No.: 83/11/83- ALC1/2015	Party Name:DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00712/AM16/	RLA File :03/94/040/00404/AM16/	Lic.No/Date:0310798398 24.08.2015	Defer Date:23.03.2016

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Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.

358	Case No.: 30/11/83- ALC1/2015	Party Name: AVERY DENNISON (INDIA) PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00659/AM16/	RLA File :05/23/040/00197/AM16/	Lic.No/Date:0510395417 25.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

359	Case No.: 74/11/83- ALC1/2015	Party Name: PARAM WOOD MOULDING PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00703/AM16/	RLA File :03/95/040/00378/AM16/	Lic.No/Date:0310798479 26.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

360	Case No.: 85/11/83- ALC1/2015	Party Name: ASTEC LIFESCIENCES LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00714/AM16/	RLA File :03/94/040/00420/AM16/	Lic.No/Date:0310798484 26.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

361	Case No.: 86/11/83- ALC1/2015	Party Name: ASTEC LIFESCIENCES LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00715/AM16/	RLA File :03/94/040/00426/AM16/	Lic.No/Date:0310798489 26.08.2015	Defer Date:23.03.2016
Decision : Comments Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

362	Case No.: 87/11/83- ALC1/2015	Party Name: ASTEC LIFESCIENCES LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00716/AM16/	RLA File :03/94/040/00421/AM16/	Lic.No/Date:0310798486 26.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

363	Case No.: 88/11/83- ALC1/2015	Party Name: ASTEC LIFESCIENCES LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:0310798487	Defer

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ASTEC LIFESCIENCES LTD.
Dis. by Deptt. of Commerce
महाराष्ट्र सरकार, नवी मुंबई

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369	Case No.: 67/11/83- ALC1/2015	Party Name: SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00696/AM16/	RLA File :05/24/040/00258/AM16/	Lic.No/Date:0510395476 31.08.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				
370	Case No.: 84/11/83- ALC1/2015	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00713/AM16/	RLA File :03/94/040/00280/AM16/	Lic.No/Date:0310798630 03.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.				
371	Case No.: 17/11/83- ALC1/2015	Party Name: FUSO GLASS INDIA PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00646/AM16/	RLA File :04/24/040/00089/AM16/	Lic.No/Date:0410160992 04.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 23.03.2016.				
372	Case No.: 89/11/83- ALC1/2015	Party Name: DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00718/AM16/	RLA File :03/94/040/00419/AM16/	Lic.No/Date:0310798672 04.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 23.03.2016.				
373	Case No.: 96/11/83- ALC1/2015	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00725/AM16/	RLA File :03/95/040/00375/AM16/	Lic.No/Date:0310798676 04.09.2015	Defer Date:23.03.2016
Decision : Cmments awaited from Deptt of C&PC (Chem Div). The case is re-listed for 23.03.2016.				
374	Case No.: 18/11/83- ALC1/2015	Party Name: FUSO GLASS INDIA PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00647/AM16/	RLA File :04/24/040/00090/AM16/	Lic.No/Date:0410160994 07.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP				

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Dir. General of Chemicals
Ministry of Commerce
New Delhi

(2009-2014). The case is re-listed for 23.03.2016.

375	Case No.:1/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00535/AM16/	RLA File :09/24/040/00310/AM16/	Lic.No/Date:0910062577 09.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

376	Case No.:2/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00536/AM16/	RLA File :09/24/040/00314/AM16/	Lic.No/Date:0910062578 09.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

377	Case No.:3/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00537/AM16/	RLA File :09/24/040/00311/AM16/	Lic.No/Date:0910062579 09.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

378	Case No.:4/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00538/AM16/	RLA File :09/24/040/00309/AM16/	Lic.No/Date:0910062580 09.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

379	Case No.:68/11/83-ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00697/AM16/	RLA File :05/24/040/00272/AM16/	Lic.No/Date:0510395561 09.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

380	Case No.:92/11/83-ALC1/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310798761	Defer


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 Ministry of Commerce
 Government of India
 New Delhi

:01/83/050/00721/AM16/ :03/95/040/00353/AM16/ 09.09.2015 Date:23.03.2016

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.

381	Case No.: 95/11/83- ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00724/AM16/	RLA File :03/95/040/00428/AM16/	Lic.No/Date:0310798874 14.09.2015	Defer Date:23.03.2016
Decision : Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 23.03.2016.				

382	Case No.: 21/11/83- ALC1/2015	Party Name:SATYAM POLY PLAST	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00650/AM16/	RLA File :13/24/040/00024/AM16/	Lic.No/Date:1310047971 15.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

383	Case No.: 58/11/83- ALC1/2015	Party Name:VEDI CARE AYURVEDA PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00687/AM16/	RLA File :05/24/040/00064/AM16/	Lic.No/Date:0510395615 15.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

384	Case No.: 59/11/83- ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00688/AM16/	RLA File :05/23/040/00230/AM16/	Lic.No/Date:0510395622 15.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

385	Case No.: 57/11/83- ALC1/2015	Party Name:CLASSIC COIR FACTORY	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00686/AM16/	RLA File :10/24/040/00051/AM16/	Lic.No/Date:1010059274 22.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				


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	Case No.:93/11/83-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
386	HQ File :01/83/050/00722/AM16/	RLA File :03/95/040/00677/AM15/	Lic.No/Date:0310798996 22.09.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:94/11/83-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
387	HQ File :01/83/050/00723/AM16/	RLA File :03/95/040/00492/AM15/	Lic.No/Date:0310798997 22.09.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 23.03.2016.			
	Case No.:63/11/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
388	HQ File :01/83/050/00692/AM16/	RLA File :02/24/040/00112/AM16/	Lic.No/Date:0210206183 23.09.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:61/11/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
389	HQ File :01/83/050/00690/AM16/	RLA File :05/24/040/00293/AM16/	Lic.No/Date:0510395728 24.09.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:60/11/83-ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
390	HQ File :01/83/050/00689/AM16/	RLA File :25/24/040/00007/AM16/	Lic.No/Date:2510004418 28.09.2015	Defer Date:23.03.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.			
	Case No.:62/11/83-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
391	HQ File :01/83/050/00691/AM16/	RLA File :34/24/040/00171/AM16/	Lic.No/Date:3410041560 28.09.2015	Defer Date:23.03.2016

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

392	Case No.: 53/11/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00682/AM16/	RLA File :05/23/040/00276/AM16/	Lic.No/Date:0510395774 30.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

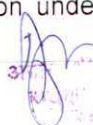
393	Case No.: 65/11/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00694/AM16/	RLA File :05/23/040/00277/AM16/	Lic.No/Date:0510395775 30.09.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

394	Case No.: 22/11/83- ALC1/2015	Party Name: ARJUN CHEMICALS PVT. LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00651/AM16/	RLA File :04/24/040/00097/AM16/	Lic.No/Date:0410161069 01.10.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 03.03.2016. The case is re-listed for 23.03.2016.				

395	Case No.: 64/11/83- ALC1/2015	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00693/AM16/	RLA File :05/23/040/00263/AM16/	Lic.No/Date:0510395787 01.10.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

396	Case No.: 56/11/83- ALC1/2015	Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
	HQ File :01/83/050/00685/AM16/	RLA File :29/24/040/00005/AM16/	Lic.No/Date:2910025227 06.10.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their UO.No.14010/08/2015-CH-II dated 30.09.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


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 Ministry of Commerce
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 New Delhi

397	Case No.: 55/11/83- ALC1/2015	Party Name: SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00684/AM16/	RLA File :02/24/040/00140/AM16/	Lic.No/Date:0210206218 09.10.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

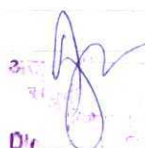
398	Case No.: 97/11/83- ALC1/2015	Party Name: LOXIM INDUSTRIES LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
	HQ File :01/83/050/00726/AM16/	RLA File :08/24/040/00220/AM16/	Lic.No/Date:0810136245 09.10.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their UO.No.14010/65/2014-CH-II dated 11.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

399	Case No.: 3/13/83- ALC1/2015	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00771/AM16/	RLA File :09/24/040/00410/AM16/	Lic.No/Date:0910062711 12.10.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

400	Case No.: 3/11/83- ALC1/2015	Party Name: BANKIM PLAST PVT.LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00632/AM16/	RLA File :03/94/040/00433/AM16/	Lic.No/Date:0310799419 14.10.2015	Defer Date:23.03.2016
Decision : Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 23.03.2016.				

401	Case No.: 1/11/83- ALC1/2015	Party Name: PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00630/AM16/	RLA File :05/24/040/00173/AM16/	Lic.No/Date:0510396023 26.10.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

402	Case No.: 4/11/83- ALC1/2015	Party Name: RUBAMIN LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:3410041635	Defer


 Director, Trade
 Ministry, Dept. of Commerce
 New Delhi

Case No.: 98/11/83- ALC1/2015	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Approved
HQ File :01/83/050/00727/AM16/	RLA File :03/95/040/00581/AM16/	Lic.No/Date:0310800116 06.11.2015	Defer Date:

403 **Decision:** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.07/09/2016-TSW dated 09.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

404	Case No.: 99/11/83- ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status: Case Deferred
	HQ File :01/83/050/00728/AM16/	RLA File :03/95/040/00582/AM16/	Lic.No/Date:0310800121 06.11.2015	Defer Date:23.03.2016
	Decision : Comments awaited from Deptt. of IPP. The case is re-listed for 23.03.2016.			

405	Case No.:5/13/83-ALC1/2015	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status:Case Deferred
	HQ File :01/83/050/00773/AM16/	RLA File :03/94/040/00706/AM16/	Lic.No/Date:0310800770 08.12.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 23.03.2016.				

Case No.: 1/13/83- ALC1/2015	Party Name: SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date: 15/83- ALC1/2015 17.02.2016	Status: Case Deferred
406 HQ File :01/83/050/00769/AM16/	RLA File :34/24/040/00225/AM16/	Lic.No/Date:3410041721 10.12.2015	Defer Date:23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

	Case No.:2/15/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
407	HQ File :01/83/050/00788/AM16/	RLA File :05/23/040/00386/AM16/	Lic.No/Date:0510396589 10.12.2015	Defer Date:23.03.2016
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.				

016.

30/07/2018

संख्या: 100/2018

Director, General Trade
Affairs, Dept of Commerce
New Delhi

Case No.:	Party Name:	Meet No/Date:	Status:
2/13/83-ALC1/2015	KUTCH CHEMICAL INDUSTRIES LTD.,	15/83- ALC1/2015 17.02.2016	Case Deferred
HQ File :01/83/050/00770/AM16/	RLA File :34/24/040/00232/AM16/	Lic.No/Date:3410041729 11.12.2015	Defer Date:23.03.2016

408 Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:6/13/83-ALC1/2015	Party Name: POCL ENTERPRISES LTD.,	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
HQ File :01/83/050/00774/AM16/	RLA File :25/24/040/00011/AM16/	Lic.No/Date: 2510004436 22.12.2015	Defer Date: 23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:7/13/83-ALC1/2015	Party Name: ITC LIMITED	Meet No/Date: 15/83-ALC1/2015 17.02.2016	Status: Case Deferred
HQ File :01/83/050/00775/AM16/	RLA File :09/24/040/00569/AM16/	Lic.No/Date: 0910063043 28.12.2015	Defer Date: 23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Case No.:1/15/83- ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:15/83- ALC1/2015 17.02.2016	Status:Case Deferred
411 HQ File :01/83/050/00787/AM16/	RLA File :09/24/040/00619/AM16/	Lic.No/Date:0910063170 27.01.2016	Defer Date:23.03.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 23.03.2016.

Date: 16.03.2016
Place: New Delhi

K.K. Mushahary
Foreign Trade Development Officer

[illegible]

15/m-27

No.7/195/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
.....

Subject :- Advance Authorization for the export of Ball Point Ink namely CP ULV/ CP SAN/ CP OBG Black – M/s Smoothline Writing Instruments Pvt Ltd.

Reference : DGFT UO No.1/83/50/320/AM-16

Advance Authorization No. 0310795058 dated 31-03-2015

The case was approved in meeting no. 11/83 the following amendment is recommended due to Typographical Error.

S.No. of Import item	From	To
1.	2 Pheonoxy Ethanol	2 Phenoxy Ethanol ✓

In addition to this name of the company is corrected to M/s Smoothline Writing Instruments Pvt Ltd., from M/s Writing Instruments Pvt Ltd.

(NAND LAL)
Consultant
29-02-2016

DGFT(NC)

on
2 changes

4/3/16

15/m-275

No.7/195/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
.....

Subject :- Advance Authorization for the export of Ball Point Ink namely CP ULV/ CP SAN/ CP OBG Other than Black – M/s Smoothline Writing Instruments Pvt Ltd.

Reference : DGFT UO No.1/83/50/319/AM-16

Advance Authorization No. 0310795057 dated 31-03-2015

The case was approved in meeting no. 11/83 the following amendment is recommended due to Typographical Error.

S.No. of Import item	From	To
1.	2 Pheonoxy Ethanol	2 Phenoxy Ethanol


(NAND LAL)
Consultant
29-02-2016

DGFT(NC)

 4/3/16

15
m-280

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Subject: Advance Authorization application from M/s. Magamani Pigments for the import of raw material against the export of PIGMENT RED 122 POWDER.

(Advance Authorization No.0810112707 dated 19.12.2014)

M/s. Magamani Pigment Pvt. Ltd. have submitted present application for the import of raw materials against the export of PIGMENT RED 122 POWDER.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
PIGMENT RED 122 POWDER	1 kg	1. DIMETHYL SUCCINYLLO SUCCINATE (DMSS) POWDER	0.729 kg
		2. D METHYL FORMAMIDE	0.606 kg
		3. PHOSPHOROUS PENTOXIDE	2.425 kg
		4. A-S CONC (ADDITIVE)	0.016 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/88/2015-CH-II dated 13.01.2016


4/3/16

M-281

F. No. 7/375/2015-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance authorization for the export of wooden pallet - M/s East India Technologies (P) Ltd.

Ref : DGFT UO. No.01/85/171/71/AM-16DES-IV/765 dated 04-12-2015

Advance Auth. No.0710049194 Dated 26-12-2006

In this case the firm will import technical wood stringers/ block and manufacture & export of wooden pallet. The firm has stated that they intend to import processed wood namely plywood particle wood, compressed wood, technical wood etc. These are not logs of natural wood. They are pre-cut sizes of wooden blocks made out of crushed scrap wood which are bonded and heat treated to definite shapes. Based on information furnished by the firm following norm is recommended :-

Export Item : 1 to 16 as per application

Quantity: as per application

Import Item : Technical Wood Stringers/ Blocks (processed wood other than natural wood namely plywood, particle wood, compressed wood)

Quantity : 1.00 CBM/ CBM contains in the export product


(Nand Lal)
Consultant
26-02-2016

DGFT(NC)

NO 7/375/15-BW M 28/2/16

 28/3/16

15
33 ✓

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s Bayers Vapi Pvt. Ltd., for the import of raw-materials against the export of Beta Cyfluthrin Technical -Acrylonitrile (ACN) Route

(Advance Authorization No. 0310793396 dated 29.1.2015)

Ref: U.O. No. 01/82/050/356/ AM- 16/DES-4/614, dated 2.9.2015

M/s Bayers Vapi Pvt. Ltd., have submitted present application for the import of raw material against the export of Beta Cyfluthrin Technical -Acrylonitrile (ACN) Route

The application has been examined and the Department recommends the following norms for the present Advance Authorization application

0310757206 dt. 07.11.13 ✓

1. Item of Export	Qty.	Item of Import	Qty
Beta Cyfluthrin Technical -Acrylonitrile (ACN) Route	1 kg.	1. Acetic Acid	0.0080 Kg.
		2. Toluene	0.2120 Kg.
		3. 4- Fluoro- M-Phenoxy Benzaldehyde (FMPB or 4- FPBA)	0.6670 kg
		4. Hexane	0.2900 kg
		5. Isobutylene	0.3270 kg
		6. Acrylonitrile	0.3220 kg
		7. Aceetonitrile	0.0080 kg
		8. Triethylamine	0.0610 kg
		9. Dimethyl Formamide (DMF)	0.0130 kg
		10. Caustic Soda Flakes	0.1164 kg
		11. Ethylene Dichloride	0.0231 kg
		12. Isopropyl Alcohol (IPA)	0.1240 kg

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This issues with the approval of competent authority.

A.K. AGARWAL
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K Mushari ,FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/9/2015-Ch.II, dated 21.10.2015

4/13/16

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. E.I. Dupoint Industries Pvt. Ltd. for the import of raw material against the export of CHLORANTRANILIPROLE 18.5% (RYNAXYPYR 20 SC/CORAGEN 20SC) .

(Advance Authorization No. 3410037492 dated 25.07.2013)
(Advance Authorization No. 3410038456 dated 18.11.2013)
(Advance Authorization No. 3410038455 dated 04.09.2013)
(Advance Authorization No. 3410037818 dated 04.09.2013)
(Advance Authorization No. 3410039081 dated 23.01.2014)

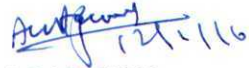
M/s. E.I. Dupoint Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of CHLORANTRANILIPROLE 18.5% (RYNAXYPYR 20 SC/CORAGEN 20SC).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

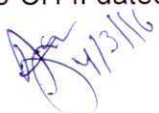
3410038533 dt. 25.11.13 ✓

1. Item of Export	Qty.	Item of Import	Qty
CHLORANTRANILIPROLE 18.5% (RYNAXYPYR 20 SC/CORAGEN 20SC)	1 kg	1. CHLORANTRANILIPROLE TECHNICAL (RYNAXYPYR TECHNICAL/DPX-E2Y45 TECHNICAL) (97% ACTIVE INGREDIENT)	0.194 kg.
		2. ATLOX 4913	0.031 kg
		3. ATLOX 4894	0.020 kg
		4. CLAY ATTAGEL 50 (ATTAGEL 50/ACTI-GEL 208)	0.010 kg
		5. RHODOPOL 23 (AG-RHO POL 23W) (XANTHAN GUM)	0.0026 kg
		6. PROXYL GXL (PROXEL GXL)	0.001 kg
		7. AGNIQUE DFM 111S (DEFOAMER, SILICONE BASED)	0.005 kg
		8. PROPYLENE GLYCOL (PROPANEDIOL)	0.069 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Dep'tt. of C&PC U.O. No. 15022/13/2013-CH-II dated 12.01.2016



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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Biostadt India Ltd. for the import of raw materials against the export of WOKOZIM GRANULES.

(Advance Authorization No. 0310786546 dated 08.07.2014) ✓

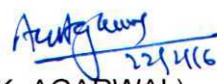
Ref: U.O. No. 01/82/050/402/AM15/DES-IV/797 dated 15.12.2015.

M/s. Biostadt India has submitted present application for the import of raw materials against the export of WOKOZIM GRANULES.

The application has been examined in line with the earlier norms committee decision and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
WOKOZIM GRANULES	1 KG.	SOLUBLE SEAWEED EXTRACT POWDER.	0.05 KG

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/28/2015-CH-II dated 22.02.2016

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Biostadt India Ltd. for the import of raw materials against the export of ENVIRON AC.

(Advance Authorization No. 0310786543 dated 08.07.2014)

Ref: U.O. No. 01/82/050/403/AM15/DES-IV/799 dated 15.12.2015.

M/s. Biostadt India has submitted present application for the import of raw materials against the export of ENVIRON AC.

The application has been examined in line with the earlier norms committee decision and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
ENVIRON AC	1 KG.	1. BIOFIXATION NIP GG POWDER	0.177 KG
		2. LITHOTHAMME GG (GRANULAR MIXTURE)	0.973 KG

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/28/2015-CH-II dated 22.02.2016

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization applications from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

(Advance Authorizations No. 0310788476 dated 27.08.14,
(Advance Authorizations No. 0310775539 dated 23.3.2014,
(Advance Authorizations No. 0310788319 dated 25.8.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310788690 dated 3.9.14,
(Advance Authorizations No. 0310788475 dated 27.8.2014,
(Advance Authorizations No. 0310788322 dated 25.8.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310790352 dated 17.10.2014,
(Advance Authorizations No. 0310789200 dated 15.9.2014,
(Advance Authorizations No. 0310789662 dated 25.9.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310794148 dated 25.2.2015,

M/s. CAMPHOR & ALLIED PRODUCTS Ltd. have submitted present applications for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310788320 dt. 25.08.14 ✓

1. Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg

This issues with the approval of competent authority.

Antgarwal
20/11/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 10.11. 2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization applications from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

(Advance Authorizations No. 0310788476 dated 27.08.14,
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M/s. CAMPHOR & ALLIED PRODUCTS Ltd. have submitted present applications for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 10.11. 2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization applications from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

(Advance Authorizations No. 0310788476 dated 27.08.14,
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(Advance Authorizations No. 0310794148 dated 25.2.2015,

M/s. CAMPHOR & ALLIED PRODUCTS Ltd. have submitted present applications for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310788315 dt. 25.08.14 ✓

1. Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 10.11. 2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization applications from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

(Advance Authorizations No. 0310788476 dated 27.08.14,
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(Advance Authorizations No. 0310788319 dated 25.8.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
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(Advance Authorizations No. 0310789200 dated 15.9.2014,
(Advance Authorizations No. 0310789662 dated 25.9.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310794148 dated 25.2.2015,

M/s. CAMPHOR & ALLIED PRODUCTS Ltd. have submitted present applications for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 10.11. 2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization applications from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

(Advance Authorizations No. 0310788476 dated 27.08.14,
(Advance Authorizations No. 0310775539 dated 23.3.2014,
(Advance Authorizations No. 0310788319 dated 25.8.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
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(Advance Authorizations No. 0310788322 dated 25.8.14,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310790352 dated 17.10.2014,
(Advance Authorizations No. 0310789200 dated 15.9.2014,
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(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 3110065261 dated 6.2.2015,
(Advance Authorizations No. 0310794148 dated 25.2.2015,

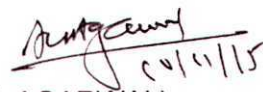
M/s. CAMPHOR & ALLIED PRODUCTS Ltd. have submitted present applications for the import of raw materials against the export of ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310788477 dt. 27.08.14 ✓

1. Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTOMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 10.11. 2015

24/3/15

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F. No. 7/284/2015-TSW
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(TSW Section)

Subject : Advance authorization for export of Disposable Paper Plates in Different Shape and Size - M/s Triple 999 Retail Pvt. Ltd.

Ref: DGFT U.O. No. 01/83/050/168/AM-16/DES-IV

Advance Authorization No. 0510392692 dated 05-01-2015

The case has been examined and the firm has claimed in application 16.25% wastage of raw material (Board) for manufacturing of disposable plates. However, in their reply they have shown calculation indicating wastage of 23.58%, 26.58% & 27.36% for three designs of Disposable Paper Plates. We may recommend 16.25% wastage as applied by the applicant and accordingly following norms :-

Export item - Disposable Paper Plates in Different Shape and Size GSM 150 to 300 (made out of folding box board paper – coated one side)

Quantity :- 70950 Kg

Import Item- Folding Box Board Paper – Coated One Side GSM 150 to 300 (Size 762x762 mm sheets, size 660x660 mm sheets, size 715x715mm sheets)

Quantity :- 82500 Kg.


(NAND LAL)
Consultant
26-02-2016

DGFT (NC)

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Swati Menthol & Allied Chemical Ltd. for the import of raw material against the export of TERPINYL ACETATE AND PINE OIL.

(Advance Authorization No. 2910025185 dated 17.12.2014)

(Advance Authorization No. 2910025174 dated 27.11.2014)

M/s. Swati Menthol & Allied Chemical Ltd. have submitted present application for the import of raw material against the export of TERPINYL ACETATE AND PINE OIL..

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 2910025185 dated 17.12.2014)

2910025194 dt. 23.01.15 ✓

1. Item of Export	Qty.	Item of Import	Qty
1. TERPINYL ACETATE	0.24 kg	1. SYLVAPINE B80/82	1. kg.
2. PINE OIL.	0.48 kg	(BETA PINENE)	

(Advance Authorization No. 2910025174 dated 27.11.2014)

1. Item of Export	Qty.	Item of Import	Qty
1. DIHYDROMYRCENOL	1 kg	1. GUM TURPENTINE OIL	1.95 kg.

This issues with the approval of competent authority.

A.K. Agarwal
30/9/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari , FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/8/2015-CH-II dated 30.9.2015

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F. No. 7/11/2016-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance authorization for the export of Double Walled Insulated Glass (Net Content of Float Glass in Resultant product 11000 sqm) – M/s Asahi India Glass Ltd.

Ref : DGFT UO. No.01/83/050/483/AM-16/DES-IV

Advance Auth. No.0310795132 dated 07-04-2015 ✓

The case has been examined and based on previous approvals, the following norms are recommended :-

Export Item : Double Walled Insulated Glass (Net Content of Float Glass in Resultant product 11000 sqm)

Quantity : 5,500 Sq.Mt.

Import Items :

S.No.	Item description	Quantity recommended	
1	Float Glass of relevant thickness	1.08 sq.mt./sq.mt. content in export product	
2	Spacer of relevant thickness	1.02 mt/mt content in export product	
3	Connector keys	Net to net	
		for 12mm air gap of export item	for 9mm air gap of export item
4	Primary sealant – Butyl	8 gm per meter of net content of Spacer or applied quantity whichever is less	6 gm per meter of net content of Spacer or applied quantity whichever is less
5	Dessicant fillers – molecular sieve	2.88 gm per meter of net content of Spacer or applied quantity whichever is less	2.16 gm per meter of net content of Spacer or applied quantity whichever is less
6	Secondary sealant – silicon sealant	95 gm per meter of net content of Spacer or applied quantity whichever is less	71.25 gm per meter of net content of Spacer or applied quantity whichever is less

(NAND LAL)
Consultant
02-02-2016

DGFT(NC)

No 7/11/16 - TSW to 32/16
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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. E.I. Dupoint Industries Pvt. Ltd. for the import of raw material against the export of CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR) .

(Advance Authorization No. 3410029669 dated 08.03.2011)

M/s. E.I. Dupoint Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

3410041139 dt. 15.04.15 ✓

1. Item of Export	Qty.	Item of Import	Qty
CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR)	1 kg	1. CHLORANTRANILIPORLE TECHNICAL (RYNAXYPYR TECHNICAL/DPX E2Y45 TECHNICAL)	0.00408 kg.

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/13/2013-CH-II dated 12.01.2016

Agarwal
13/11

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. E.I. Dupoint Industries Pvt. Ltd. for the import of raw material against the export of CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR) .

(Advance Authorization No. 3410029669 dated 08.03.2011)

M/s. E.I. Dupoint Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

3410041138 dt. 15.04.15 ✓

1. Item of Export	Qty.	Item of Import	Qty
CHLORANTRANILIPROLE 0.4% W/W GR (FERTERRA 0.4% W/W GR)	1 kg	1. CHLORANTRANILIPORLE TECHNICAL (RYNAXYPYR TECHNICAL/DPX E2Y45 TECHNICAL)	0.00408 kg.

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/13/2013-CH-II dated 12.01.2016

A.K. Agarwal
12/1/16

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213

No.7/114/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subject : Advance authorization for the export of Insulation Glass - M/s GSC Glass Ltd.

Ref : DGFT UO. No.01/83/050/450/AM-16/DES-IV

Advance Authorization No. 0510394085 dated 01-05-2015 ✓

The case has been examined and the following norms are recommended based on last cases recommended :-

Export Items:

Sl. No.	Item Description	Quantity
1	24mm Multiple Walled Insulation Glass (DGU) with 6 mm Magnetron Coated Glass + 12 mm Air Gap + 6mm Clear Toughened Glass The export product shall contain 2000 sq mt of 6 mm Reflective Float Glass, 2000 sq mt of 6mm Clear Float Glass and 6600 mtr of 11.50 mm Aluminum Spacer	2000 sq mt
2	24mm Multiple Walled Insulation Glass (DGU) with 6 mm Magnetron Coated Glass + 12 mm Air Gap + 6mm Clear Toughened Glass The export product shall contain 2000 sq mt of 6 mm Reflective Float Glass, 2000 sq mt of 6mm Clear Float Glass and 6600 mtr of 11.50 mm Aluminum Spacer	2000 sq mt

Import Items :

Sl. No.	Item Description	Quantity recommended
1	6 mm Reflective Float Glass	1.08 sq mt/sq mt content in export product
2	6 mm Clear Float Glass	1.08 sq mt/sq mt content in export product
3	11.5 mm Aluminium Spacer	1.02 mt/mt content in export product

NAND LAL
Consultant
02-02-2016

DGFT(NC)

No 7/114/15-TSW on 21/2/15

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. AMTEX DYE CHEM INDUSTRIES Pvt. Ltd. for the import of raw material against the export of Reactive Scarlet GD2G (Reactive Red 222).

(Advance Authorization No. 0810135200 dated 6.5.2015) ✓

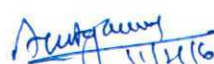
Ref: U.O. No. 01/83/050/457/AM-16/DES-IV/837 dated 07.01.2016.

M/s. AMTEX DYE CHEM INDUSTRIES Pvt. have submitted present applications for the import of raw material against the export of Reactive Scarlet GD2G (Reactive Red 222).

The application has been examined and the Department recommends the following norms for the present Advance Authorization applications.

1. Item of Export	Qty.	Item of Import	Qty
Reactive Scarlet GD2G (Reactive Red 222)	1 kg	1. PARA ANISIDINE 3 SULFONIC ACID	0.153 KG
		2. J. ACID	0.198 KG
		3. CYANURIC CHLORIDE	0.139 KG
		4. N ETHYL META BASE ESTER	0.233 KG

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓
Shri K.K. Mushari, FTDO, (DES-4) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/12/2015-CH-II dated 11.02.2016

11/3/16

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F. No. 7/177/2015-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance authorization for the export of Scented Wax Candles in Assorted Colour Sizes and Shapes - M/s Girdhars International

Ref : DGFT UO. No.01/83/050/447/AM-16/DES-IV

Advance Auth. No.0510394194 Dated 20-03-2015

11.05.2015 ✓

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159 and in the past norms was approved for the export of same item, the following norms is recommended:-

Export Item: Scented Candles in Assorted Colours, Sizes and Shapes

Quantity: 1 Kg

Import Items:-

S.No.	Item description	Quantity recommended
1	Paraffin Wax	0.5 Kg
2	Stearic Acid	0.474 Kg
3	Micro Crystalline Wax	0.023 Kg
4	Fragrances	0.015 Kg (subject to 5% FOB value of export)
5	Wicks	0.002 Kg
6	Colour	0.001 Kg
7	Light Stabilizer/CS/Richvin/Richsorb/Cyasorb	0.0025 Kg
8	Polymer Vybar/Polyboost/AC Wax Chemical	0.0025 Kg

N/L
(NAND LAL)
Consultant
29-02-2016

DGFT(NC)

24/3/16

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223

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Songwon Specialty Chemicals India Pvt. Ltd. for the import of raw material against the export of Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl] 4,4-diylbisphosphonite

(Advance Authorization No. 3410040610 dated 14.10.2014)

(Advance Authorization No. 3410040790 dated 16.12.2014)

Ref: U.O. No. 01/83/50/761/AM15/DES-IV/981 dated 13.3.2015

U.O. No. 01/83/50/771/AM15/DES-IV/980 dated 13.3.2015

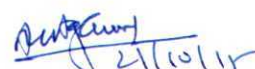
M/s. Songwon Specialty Chemicals India Pvt. Ltd. have submitted present applications for the import of raw material against the export of Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl] 4,4-diylbisphosphonite

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

3410041228 dt. 15.05.15 ✓

Item of Export	Qty.	Item of Import	Qty
Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl]4,4- diylbisphosphonite	1 kg.	1. Biphenyl 2. 2,4 -Ditertiary-Butyl phenol (2,4 DTBP)	0.189 kg 0.866 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Ram Sagar Panjiar, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/10/2015-CH-II dated 21.10.2015

4/3/16

DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subject: Advance Authorization for the export of Self Adhesive paper ...-
M/s. Avery Dennison (India) Pvt. Ltd.

Ref : DGFT UO. No.01/83/050/0498/AM-16/DES-IV

Advance Authorization No.0510394325 dated 21-05-2015

The case has been examined and DIPP recommends the following norms on repeat basis :-

Export product: Self Adhesive Paper 145 GSM +/-10%

Quantity : 1 Sq.Meter

Import Items :

S.No.	Description of Item	Quantity recommended
1	Uncoated Paper 68 GSM +/-10%	1.04 Sq.Meter/ Sq. meter content contain in export product
2	Glassine Base Paper 59 GSM +/-10%	1.05 Sq.Meter/ Sq. meter content contain in export product
3	Solprene (Butadiene Styrene polymer)	0.00218248 Kg
4	Sylvalite (Rosin Ester Gums)	0.00345649 Kg
5	Quintac (Styrene Isoprene Copolymer)	0.002567705 Kg
6	Regalite (Hydrocarbon Resin)	0.001777555 Kg
7	Wingtack (Hydrocarbon Resin)	0.0049082 Kg


(NAND LAL)
Consultant
29-02-2016

DGFT(NC)


4/3/16

No. 46011/14/2012-PC-II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

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Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the January 27, 2016

OFFICE MEMORANDUM

Sub: Application from M/s. Servo Packaging Limited, Puducherry for issue of advance licence (Licence No. 2510004397 dated 12.06.2015) for export of Plastic Master Batch and corresponding import – reg ✓

The undersigned is directed to refer to U.O. No. 01/83/050/00508/AM-16/DES-4/629 dated 10.09.2015 from D.G.F.T on the subject cited above. The proposal of the firm has been examined in this office. The Department of Chemicals & Petrochemicals recommends the present Advance Authorization Application on the following basis :-

Name of Export Item(s)	Quantity	Name of Import Item(s)	Qty. in KG
Plastic Master Batch	One KG	Caco Filler Granules	0.84
		Plastic Granules	0.10
		Polybuten – 0801M	0.05
		Additives	0.01975
		Optical Brightener	0.00025

This has approval of the competent authority.



(O.P. Sharma)

Joint Industrial Adviser

Tel: 011-23071442

Telefax: 011-23071187

Email: omsharma@nic.in

Shri K.K. Mushahari,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Tel. No. 23061562, Extn. 363
Fax: 2306 2225/23061613

Agg 4/3/16

15 17
246 286

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the January 27, 2016

OFFICE MEMORANDUM

Sub: Application from M/s. Servo Packaging Limited, Puducherry for issue of advance licence (Licence No. 2510004398 dated 12.06.2015) for export of Plastic Master Batch and corresponding import – reg ✓

The undersigned is directed to refer to U.O. No. 01/83/050/00509/AM-16/DES-4/627 dated 10.09.2015 from D.G.F.T on the subject cited above. The proposal of the firm has been examined in this office. The Department of Chemicals & Petrochemicals recommends the present Advance Authorization Application on the following basis :-

Name of Export Item(s)	Quantity	Name of Import Item(s)	Qty.in KG
Plastic Master Batch	One KG	Caco Filler Granules	0.25
		Calcium Carbonate	0.565
		Plastic Granules	0.185
		Additives	0.01

This has approval of the competent authority.



(O.P. Sharma)

Joint Industrial Adviser

Tel: 011-23071442

Telefax: 011-23071187

Email: omsharma@nic.in

Shri K.K. Mushahari,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Tel. No. 23061562, Extn. 363
Fax: 2306 2225/23061613


4/3/16

F. No. 14010/36 /2011-CH-II
Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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250

Subject: Advance Authorization application from M/s. KLJ Organics Ltd. for the import of raw material against the export different types of Chlorinated Paraffins.

Ref: U.O. No. 01/83/50/501/AM15/DES-IV/881 dated 16.02.2015 and U.O. No. 01/83/50/514/AM15/DES-IV/90 dated 18.02.2015

M/s. KLJ Organics Ltd. has submitted present applications for the import of raw material against the export different types of Chlorinated Paraffins.

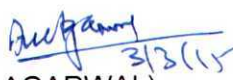
The applications have been examined and the Department recommends the following norms for the present Advance Authorization applications.

0510394562 dt. 15.06.15 ✓

1. Item of Export	Qty.	Item of Import	Qty
Chlorinated Paraffin (L) (Chlorine Content 51-55%)	1 kg.	Linear Alpha olefins	0.484 kg.
		Chlorine	0.870 kg.
		Methyl Fin Stabilizer	0.010 kg.
		HM-HDPE Drums	As per packing policy

2. Item of Export	Qty.	Item of Import	Qty
Chlorinated Paraffin (Chlorine Content 40-45%)	1 kg.	Paraffin (C10-C20)	0.595 kg.
		Chlorine	0.840 kg.
		Methyl Fin Stabilizer	0.010 kg.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Ram Sagar Panjiyar, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/36 /2011-CH-II dated 3.3.2015 3.3.2016

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No.15022/7/2014-CH.II
Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Shogun Organics Ltd. for the import of raw material against the export of Prallethrin Technical

(Advance Authorization No. 0310797168 dated 10.7.2015) ✓

Ref: U.O. No. 01/83/50/580/AM-16/DES-IV/938 dated 12.2.2016

M/s. Shogun Organics Ltd. have submitted present application for the import of raw material against the export of Prallethrin Technical

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg.
		2. Prallethlone Alcohol	0.532 kg

This issues with the approval of competent authority.

Auty
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K.Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/7/2014 -CH-II dated 26th February, 2016

A.K. 26/2/16

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. PIRAMAL ENTERPRISES LTD.. for the import of raw material against the export of CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X0 PACKED IN VIAL OF 15 ML EACH etc.

M/s. PIRAMAL ENTERPRISES LTD. have submitted present application for the import of raw material against the export of CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X0 PACKED IN VIAL OF 15 ML EACH

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0310797253 dated 15.07.2015) - 15/290 ✓

Ref: UO. No.01/83/50/590/AM-16/DES-4/896 Dated 01.02.2016

1. Item of Export	Qty.	Item of Import	Qty
CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X) PACKED IN VIAL OF 15 ML EACH	1000 NOS.	1. MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LIQUID FORM	0.022 Litre
		2. PURELL PE 1840 H	8.40 kg

(Advance Authorization No. 0310797254 dated 15.07.2015) 15/291

Ref: UO No.01/83/50/591/AM-16/DES-4/898 dated 01.02.2016

1. Item of Export	Qty.	Item of Import	Qty
ULTRAZYME TABLETS(7458X) (CONTACT LENS CLEANING TABLETS)	1,000 Nos.	1. CLEAR LENS PRO 1.5 Mg (SUBTILISIN SORBITOL 1.5 mg)	0.00835 kg
		2. N- ACETYL CYSTEIN	0.0310 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K.Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/70/2015 -CH-II dated 22.02.2016

15/3116

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Subject: Advance Authorization application from M/s. PIRAMAL ENTERPRISES LTD., for the import of raw material against the export of CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X0 PACKED IN VIAL OF 15 ML EACH etc.

M/s. PIRAMAL ENTERPRISES LTD. have submitted present application for the import of raw material against the export of CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X0 PACKED IN VIAL OF 15 ML EACH

The applications has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0310797253 dated 15.07.2015) → 15/290

Ref: UO. No.01/83/50/590/AM-16/DES-4/896 Dated 01.02.2016

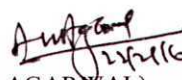
1. Item of Export	Qty.	Item of Import	Qty
CONCEPT QUICK UNIT DOSE SOLUTION (9247X) (PACK 15 ML VIAL)/ CONCEPT QUICK U/D VIAL AM2105JA10H/ OXYSEPT UNIT DOSE (9247X) PACKED IN VIAL OF 15 ML EACH	1000 NOS.	1. MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LIQUID FORM	0.022 Litre
		2. PURELL PE 1840 H	8.40 kg

(Advance Authorization No. 0310797254 dated 15.07.2015) 15/291 ✓

Ref: UO No.01/83/50/591/AM-16/DES-4/898 dated 01.02.2016

1. Item of Export	Qty.	Item of Import	Qty
ULTRAZYME TABLETS(7458X) (CONTACT LENS CLEANING TABLETS)	1,000 Nos.	1. CLEAR LENS PRO 1.5 Mg (SUBTILISIN SORBITOL 1.5 mg)	0.00835 kg
		2. N- ACETYL CYSTEIN	0.0310 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K.Mushahari,FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi -11.
Deptt. of C&PC U.O. No. 14010/70/2015 -CH-II dated 22 .02.2016

15/3/16

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Roha Dye Chem Industries Pvt. Ltd. for the import of raw material against the export of Tartrazine (C.I.No. 19140) (dye content 87%)

(Advance Authorization No. 0310787887 dated 11.8.2014)
(Advance Authorization No. 0310790583 dated 29.10.2014)
(Advance Authorization No. 0310790578 dated 29.10.2014)
(Advance Authorization No. 0310740773 dated 9.7.2013)

Ref: U.O. No. 01/83/50/834/AM15/DES-IV/36 dated 10.4.2015, U.O. No. 1/83/50/614/AM-15/ DES-IV/992 dated 19.3.201, U.O. No. 1/83/50/835/AM-15/ DES-IV/97 dated 5.5.2015, U.O. No. 1/83/50/327/AM-14/ DES-IV/972 dated 13.3.2015

M/s. Roha Dye Chem Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of Tartrazine (c.i.No. 19140) (dye content 87%)

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310797397 dt. 20.07.15 ✓

1. Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I.No. 19140) (Dye content 87%)	1 kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash	0.570 kg

This issues with the approval of competent authority.



(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430



Shri Ram Sagar Panjiyar, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/134/2011-CH-II dated 15.6.2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Chemocid Impex Pvt. Ltd. for the import of raw materials against the export of Solvent Red 24 HS Presscake Namely Chemocid Red HS

(Advance Authorization No. 0310790995 dated 12.11.2014)

Ref: U.O. No. 01/83/50/00070/AM16/DES-IV/294 dated 27.5.2015

M/s. Chemocid Impex (P) Ltd. have submitted present applications for the import of raw materials against the export of Solvent Red 24 HS Presscake Namely Chemocid Red HS

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310797953 dt. 05-08-15 ✓

1. Item of Export	Qty.	Item of Import	Qty
Solvent Red 24 HS Presscake Namely Chemocid Red HS	1 kg.	1. Ortho Toluidine	0.558 Kg.
		2. Meta Toluidine	0.348 kg
		3. Beta Naphthol	0.438 kg
		4. Sodium Nitrite	0.430 kg

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This issues with the approval of competent authority.

Agarwal

Agarwal
7/7/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/23 /2013-CH-II dated 7.7.2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Sunshield Chemicals . Ltd. for the import of raw material against the export of SUNOX ZKF(2,2 METHYLENE BIS 4 METHYL CYCLOHEXYL PHENOL)

Ref: U.O. No. 01/83/50/838/AM-15/DES-IV/103 dated 5.5.2015
(Advance Authorization No. 0310797135 dated 9.7.2015)

M/s. Sunshield Chemicals Ltd. have submitted present application for the import of raw material against the export of SUNOX ZKF(2,2 METHYLENE BIS 4 METHYL CYCLOHEXYL PHENOL)

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

0310798184 dt. 14-8-15 ✓

1. Item of Export	Qty.	Item of Import	Qty
SUNOX ZKF(2,2 METHYLENE BIS 4 METHYL CYCLOHEXYL PHENOL)	1 kg	1. PARA CRESOL	1.031 kg.
		2. CYCLOHEXANOL	1.105 kg

This issues with the approval of competent authority.

A.K. AGARWAL
Addl. Industrial Adviser
Tel. No. 011-2338 1430

14/8/15

Shri Mahender Vikram Singh, FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/107/2010-CH-II dated 20.10.2015

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No.7/52/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject: Advance Authorization for export of Polished/ Unpolished Artificial/ Agglomerated Marble Slab & Tiles (Containing 7.9% of Polyester Resin) - M/s Classic Marble Co. Pvt. Ltd.

Ref : DGFT File. No.01/83/50/709/AM-16/DES-IV

Advance Authorization No.0310798180 dated 14-08-2015 ✓

The case has been examined and in Meeting No.19/2014-15 held on dated 21-04-2015 and Meeting No.7/2015 dated 28-07-2015, the norms were approved for the export of same item. But Polyester Resin content was 8.5% and in this case the Polyester Resin content is 7.9% and accordingly, the proportionate quantity of Polyester Resin is allowed in this case and the following norms are recommended by DIPP :-

Export item : Polished/ Unpolished Artificial/ Agglomerated Marble Slab & Tiles
(Containing 7.9% of Polyester Resin)

Quantity : 1 MT

Import items :

S.No.	Description of the item	Quantity
1.	Unsaturated Polyester Resin	0.10349 MT
2.	Pigments	0.00493 MT (upto 2% of FOB value of export)
3.	Catalysts	0.001512 MT (upto 2% of FOB value of export)

NLO
(NAND LAL)
Consultant
09-02-2016

DGFT(NC)

Aashu
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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Swati Menthol & Allied Chemical Ltd. for the import of raw material against the export of TERPINYL ACETATE AND PINE OIL.

(Advance Authorization No. 2910025185 dated 17.12.2014)

(Advance Authorization No. 2910025174 dated 27.11.2014)

M/s. Swati Menthol & Allied Chemical Ltd. have submitted present application for the import of raw material against the export of TERPINYL ACETATE AND PINE OIL..

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 2910025185 dated 17.12.2014)

2910025227 dt. 06.10.2015 ✓

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1. Item of Export	Qty.	Item of Import	Qty
1. TERPINYL ACETATE 2. PINE OIL.	0.24 kg 0.48 kg	1. SYLVAPINE B80/82 (BETA PINENE)	1. kg.

(Advance Authorization No. 2910025174 dated 27.11.2014)

1. Item of Export	Qty.	Item of Import	Qty
1. DIHYDROMYRCENOL	1 kg	1. GUM TURPENTINE OIL	1.95 kg.

This issues with the approval of competent authority.

Agarwal 9/13

Agarwal 20/9/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari , FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/8/2015-CH-II dated 30.9.2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/S LOXIM INDUSTRIES P.LTD. for the import of raw material against the export of Direct Brown SBR Liquid/Colorant LIL LQ.

(Advance Authorization no. 0810136245 dated 09.10.2015) ✓

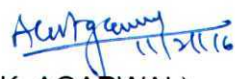
Ref: UO No.- 01/83/50/726/ AM- 16/DES-IV/769, dated 07.12.2015

M/s LOXIM INDUSTRIES P.LTD. has submitted present application for the import of raw material against the export of Direct Brown SBR Liquid/Colorant LIL LQ.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Direct Brown SBR Liquid/Colorant LIL LQ	1 kg	1. Meta Phenylene Diamine	0.166 kg
		2. Sulphanilic Acid	0.125 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K.Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/65/2014-CH-II dated 14.02.2016.

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No.7/9/2016-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
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Subject: Application for issue of Advance Authorization against export of Self Adhesive Paper (160GSM $\pm$ 10%) with adhesive coating weight of 22 GSM/SQM - M/s SMI Coated Products Pvt. Ltd.

Ref: DGFT U.O. No. 01/83/50/727/AM-16/DES-IV

Advance Authorization No. 0310800116 dated 06-11-2015 ✓

The case has been examined and DIPP recommends the following norms on repeat basis :-

Export Item: Self Adhesive Paper (160 GSM $\pm$ 10%) with Adhesive Coating Weight 22 GSM/SQM

Quantity : 1 Sq. Mt.

Import Item :

S.No.	Item description	Quantity recommended
1.	Relevant Chromo Paper (75 GSM $\pm$ 10%)	1.04 Sq. Meter
2.	Adhesive (55% Solid) (Water Based)	0.042 Kg
3.	Relevant Silicon Coated Paper (62 GSM $\pm$ 10%)	1.04 Sq. Meter

✓
(NAND LAL)
Consultant
09-02-2016

DGFT(NC)

24/3